



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,29th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/5954/2022 FIXED	SWEETY ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, ELEM. EDU SC, SSA
2	WP(C)/6528/2022	M/S LAXMI AGENCIES <b>Versus</b> CANARA BANK AND 2 ORS	MR I S MAZUMDAR MS. P CHAKRABORTY	
<b><u>ADMISSION</u></b>				
3	WP(C)/2763/2019 FIXED, WITH REVIEW PET./33/2018 (D/O), WP(C)/7263/2017 (D/O), WP(C)/6914/2017 (D/O), WP(C)/7109/2017 (D/O), WP(C)/7132/2017 (D/O), WP(C)/6843/2017 (D/O), WP(C)/7289/2017 (D/O), WP(C)/7068/2017 (D/O), WP(C)/7227/2017 (D/O) <b>WITH</b> I.A.(Civil)/947/2018 <b>in</b> WP(C)/2763/2019	BHUPEN CH SUT AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H DAS MS. U HAZARIKA	SC, ELEM. EDU SC, FINANCE DEPTT.
		GRADUATE LEVEL ELEMENTARY TEACHER ASSOCIATION, ASSAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. A M S MAZUMDER	SC, ELEM. EDU
4	WP(C)/1570/2018  <b>WITH</b> I.A.(Civil)/3754/2018 <b>in</b> WP(C)/1570/2018	KISHAN PATOWARY AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.  KISHAN PATOWARY AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H DAS MR. B C DEKA  MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE DEPTT.  SC, ELEM. EDU SC, FINANCE
5	Mat.App./32/2022	ANIL KUMAR NATH <b>Versus</b> LATA CHOUDHURY	MR M AHMED MR A. ALI N. CHOUDHURY	
6	Mat.App./34/2022	ANIL KUMAR SARMA <b>Versus</b> LILA DEVI	MS. S KANUNGOE	

	<b>WITH</b> I.A.(Civil)/2989/2022 <b>in</b> Mat.App./34/2022	ANIL KUMAR SARMA <b>Versus</b> LILA DEVI	MS. S KANUNGOE	
7	WA/237/2022 CAVT. NO.06652/022, FIXED, CAVT./665/2022	THE INDIAN OIL CORPORATION LTD. AND ANR <b>Versus</b> SANATAN NATH AND 2 ORS.	MR D K SARMAH MS. A TALUKDAR	MR. J PATOWARY MR. N K KALITA SC, REVENUE FOR CAVEATOR
8	<b>WITH</b> WA/200/2022  CAVT. NO. 06652/022,	JADAB BORAH <b>Versus</b> SANATAN NATH AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	MR. N K KALITA SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, I O C FOR CAVEATOR
9	WA/277/2022 FIXED	JEEWAN SINGH <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MS. B SARMA ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/2574/2022 <b>in</b> WA/277/2022	JEEWAN SINGH <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.
10	WA/314/2022 CAVT. 908/2022 FIXED	TONKESWAR SAIKIA AND 10 ORS <b>Versus</b> THE STATE OF ASSAM 6 ORS. E	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA MR. J BARMAN (p-3,5,6,7)	GA, ASSAM MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN FOR CAVEATOR
11	WA/317/2022 CAVT. NO.09612/022,	PABITRA BORO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	MR. U K NAIR (FOR CAVEATOR) MR R SINGHA (FOR CAVEATOR) MR. A BORO (FOR CAVEATOR) MS N NEWME (FOR CAVEATOR) SC, BTC SC, PWD
12	WA/319/2022	BISHURAM CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS .	MR.S CHAUHAN MR. A R SHOME MR.P MAJUMDAR N ALAM	GA, ASSAM SC, PWD
13	WA/320/2022 B/O	KANAK LATA DAS <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR J ABEDIN MR. K I MAZUMDER	SC, P AND R.D. GA, ASSAM
14	WP(C)/1203/2022 FIXED	SABITA PHUKAN MAJUMDAR AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK MR. A BORO	GA, ASSAM MS. M BHATTACHARJEE, ADDL. SR. GA, ASSAM (R-1 & 3) MR P NAYAK, SC, GAD & FINANCE DEPTT. (R-2 & 4)
15	WP(C)/4233/2022 FIXED	BINUD SONOWAL <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. P MAHANTA MR. D DEKA MR. R B GOHAIN MR A KHARSOHUM	ASSTT.S.G.I.
16	WP(C)/4764/2022 FIXED	SHAH SYED AHADUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M R SODIAL MS S Z HAYAT H. BHARALI	GA, ASSAM MR. U K NAIR, LEARNED SR. SC, G.H.C
<b>ORDERS</b>				
17	PIL/7/2015 WP(C) 3801/2015(D/O), FIXED	RAJEEB KALITA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	GA, ASSAM R1-7 SC, PWD(R10) SC, GHC(R8-9)

18	WP(C)(Suo Moto)/8/2018 FIXED	X X X <b>Versus</b> IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
19	PIL(Suo Moto)/10/2018 FIXED	X X X <b>Versus</b> IN RE THE STATE OF ASSAM AND 89 ORS	MR. T J MAHANTA	MS C MEDHI (R-5-90) GA, ASSAM MR. M A SHEIKH (R-5-90) MS F INTAZ (R-5-90)
20	WA/44/2018 FIXED  <b>WITH</b> I.A.(Civil)/655/2018 <b>in</b> WA/44/2018	Jiyarul Hoque <b>Versus</b> THE STATE OF ASSAM AND 5 ORS  MD Jiyarul Hoque <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR . J M A CHOUDHURY MR. A B T HAQUE  MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, SEC. EDU.(R1TO3) MR. U DUTTA  SC, SEC. EDU.(R1TO3)
21	Cont.Cas(C)/5/2019 BY SLIP	DEBENDRA NARAYAN DEKA <b>Versus</b> MONALISA GOSWAMI AND 3 ORS.	MR. R GOSWAMI MS. N BAROOAH MS. P PATHAK MISS. P KALITA	MR. D SAIKIA (R-2) GA, ASSAM MR. T C CHUTIA MR J CHUTIYA (R-5) MR. B CHOUDHURY MR. S BORA (SC, GMC) MR. B GOGOI (R2) MR. R M DAS MS. N DAS MR P NAYAK (R2) MR D K ROY MS. S KEMPRAI (R-5) MS. I KAKATI MR A CHALIHA (R2) MS RUKMINI BARUA MS PADMINI BARUA
22	PIL/6/2019 FIXED	SAMSUL ISLAM MAZUMDER AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S ROY MR. M H LASKAR MR F ABDULLAH	GA, ASSAM SC, FOREST
23	WA/236/2019 FIXED, WITH WA/2061/2011 (D/O)	PAPUL KR. NATH AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, FOREST
24	PIL/10/2021 FIXED	RABUL HUSSAIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM SC, FOREST
25	Mat.App./17/2021 FIXED	BIKRAMJIT DAS <b>Versus</b> SMTI. JHUMA DAS	MR R DHAR MS. M DAS	MS. S B CHOUDHURY MR. S K DAS MR. S K DAS MR. N R AHMED
26	PIL/60/2021 FIXED	TAZUDDIN AHMED AND 4 ORS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. A R SIKDAR M M ZAMAN	MR. S C KEYAL (SC, BRAHMAPUTRA BOARD) GA, ASSAM MS. B SARMA (C.G.C., R1- R3) ASSTT.S.G.I. SC, WATER RESOURCE
27	PIL/86/2021 FIXED  <b>WITH</b> I.A.(CrI.)/78/2022 <b>in</b> PIL/86/2021	ARIF MD YEASIN JWADDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS  ARIF MD YEASIN JWADDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. PRASHANT BHUSHAN MR. S K DAS MR R KARIM MR PARAS N SINGH  MR R KARIM	GA, ASSAM MR. B CHAKRAVARTY (r-5) MR. S UPADHAY (r-5) MS. A LALA (r-5)  GA, ASSAM
28	W.P.(CrI.)/29/2022 FIXED	HAZARAT ALI PRODHANI <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. A A R KARIM MR. A DEB	GA, ASSAM

29	PIL/38/2022 FIXED	ORIENTAL RURAL DEVELOPMENT SOCIETY AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	GA, ASSAM MR. N M DUTTA (R-4,5) MR. S C KHOUND (R-4,5)
30	WA/257/2022 CAVT. NO.05502/022, FIXED, CAVT./550/2022	MANOJ KUMAR CHOUDHURY <b>Versus</b> HIMANGSHU KUMAR DAS AND 13 ORS.	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS	SC, APSC MR. P MAHANTA (r-13) MS. P SAHARIA (r-13) MR. R B GOHAIN SC, TRANSPORT FOR CAVEATOR
31	I.A.(Civil)/1943/2022 FIXED <b>in</b> WA/8186/2022  <b>WITH</b> WA/8186/2022 (Filing Number)	RANGDEN MOKUNG <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 6 ORS.  RANGDEN MOKUNG <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 6 ORS.	MR. P BORAH MR. S BISWAS MR C GOGOI  MR. P BORAH	GA, AP  GA, AP
32	I.A.(Civil)/2524/2022 FIXED, WITH CONT.CAS(C)/530/2019 (D/O) <b>in</b> Cont.App.(C)/8817/2022  <b>WITH</b> Cont.App.(C)/8817/2022 (Filing Number)	RUPAN GOPE <b>Versus</b> SAUNDARYYA PRASAD DUTTA  RUPAN GOPE <b>Versus</b> SAUNDARYYA PRASAD DUTTA E	MR. I A TALUKDAR MR. B HUSSAIN  MR. I A TALUKDAR	MR M Z AHMED
33	I.A.(Civil)/2604/2022 FIXED <b>in</b> WA/10074/2022  <b>WITH</b> WA/10074/2022 (Filing Number)	MANGAL ALI KHAN AND 2 ORS. <b>Versus</b> MANARANJAN MANDAL AND 15 ORS.  MANGAL ALI KHAN AND 2 ORS. <b>Versus</b> MANARANJAN MANDAL AND 15 ORS. E	MR. P K ROYCHOUDHURY MR K UDDIN MR. A K AZAD MR S A SIKDER  MR. P K ROYCHOUDHURY	SC, CO OP GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
11)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
12)	MR. D BANERJEE	25-09-2022	To	17-10-2022
13)	MR. V K CHOPRA	30-09-2022	To	30-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 2**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/5570/2022 FIXED	ASIF ALI MIR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D R GOGOI	GA, ASSAM MS. S KONWAR(GOVT. ADV)
2	WP(C)/6258/2022 B/O	MD. MAINUL HAQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/6501/2022 B/O	FAKAR UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. A MANNAF MR. S I TALUKDAR MD A S ALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>ORDERS</b>				
4	CrI.A./285/2018 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2 <b>WITH</b>	MD NUR HOQUE ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R DE MS. D DEVI	PP, ASSAM
5	CRL.A(J)/98/2017	MD. NUR HOQUE ALI <b>Versus</b> THE STATE OF ASSAM	MR.I H SAIKIA AMICUS CURIAE	PP, ASSAM
6	I.A.(CrI.)/567/2018 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2 <b>in</b> CrI.A./370/2017 <b>WITH</b> CrI.A./370/2017	AMINUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM and ANR	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	PP, ASSAM
		AMINUR RAHMANand 2 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MR.M U MONDAL MS N NASRIN MD I H KHAN	PP, ASSAM
7	CRL.A(J)/51/2020 WITH OFFICE NOTE, LCR 4 FILES, P.B.-3	KANAK SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
8	CRL.A(J)/83/2020 WITH OFFICE NOTE, LCR 4 FILES, P.B.-3	RAJESH BORAIAK <b>Versus</b> THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM
9	CRL.A(J)/84/2020 WITH OFFICE NOTE, LCR 3 FILES, P.B.-3	PINAK SANKAR BASU <b>Versus</b> THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM

10	CRL.A(J)/87/2020 WITH OFFICE NOTE, LCR 5 FILES, P.B.-3 <b>WITH</b>	JHAKARI CHOUHAN <b>Versus</b> THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
11	CRL.A(J)/88/2020	BIRENDRA CHOUHAN @ BIJENDRA CHOUHAN <b>Versus</b> THE STATE OF ASSAM	MR. N DEKA, AMICUS CURIAE	PP, ASSAM
12	CRL.A(J)/34/2022 WITH OFFICE NOTE	RATUL DAS <b>Versus</b> THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM
13	CRL.A(J)/41/2022 WITH OFFICE NOTE	STEPHEN DHAN <b>Versus</b> THE STATE OF ASSAM	MR. B TALUKDAR, AMICUS CURIAE	PP, ASSAM
14	CRL.A(J)/95/2022 WITH OFFICE NOTE	MAZAHARUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. A BEGUM	PP, ASSAM
15	CrI.A./190/2022 WITH OFFICE NOTE	AMAL MUSHAHARY <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR K K KALITA MS. T M LAHKAR	SC, NIA
16	I.A.(CrI.)/404/2022 WITH LCR 4 FILES <b>in</b> CrI.A./169/2022	BABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MR A K AZAD MR P DOLEY	PP, ASSAM
	<b>WITH</b> CrI.A./169/2022	BABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MR A K AZAD MR P DOLEY	PP, ASSAM

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13)	MR. V K CHOPRA	30-09-2022	To	30-09-2022



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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV AND I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/553/2022	SADEK ALI AHMED <b>Versus</b> RITURAJ BORA AND 4 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
2	Cont.Cas(C)/557/2022	RUPEN BRAHMA <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	
3	WP(C)/5803/2022 B/O	MD. ABDUL RAHIM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI MR D KALITA	GA, ASSAM SC, REVENUE
4	WP(C)/5825/2022 FIXED	JAYANTA BARUAH (CHAIRMAN TINSUKIA MUNICIPAL BOARD) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR K KASHYAB	GA, ASSAM
5	WP(C)/6075/2022 FIXED	M/S R. D. CONSTRUCTION <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P P BARUAH MR. M SARMA MR. R SARMA	GA, ASSAM SC, PWD SC, J M B
6	WP(C)/6143/2022 B/O	GIRENDRA BORO <b>Versus</b> THE BODOLAND TERRITORIAL REGIONAL COUNCIL AND 7 ORS	MR. N N JHA MS M SAHOO MR. R P N SINGH	SC, BTC
7	WP(C)/6159/2022 B/O	AJAY JAISWAL <b>Versus</b> TINSUKIA MUNICIPAL BOARD AND 2 ORS	MR. T DEURI MS T WAPANGLA MR J A KAZI	SC, TINSUKIA MUNICIPAL BOARD
8	WP(C)/6164/2022 FIXED	RANJAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MRS. R DEVI MR. A R TAHBILDAR	GA, ASSAM
9	WP(C)/6183/2022 FIXED	BIPASA SOMIM ALOM <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	MR. S S ROY (r-1) ASSTT.S.G.I. SC, I O C
10	<b>WITH</b> WP(C)/6192/2022 CAVT. NO. 09652/022,	KABITA DAS <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	MR. S S ROY MR. S S ROY ASSTT.S.G.I. FOR CAVEATOR SC, I O C
11	WP(C)/6342/2022 FIXED	L. SUJATA DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B DEKA MS P BARUAH MR. D DEKA	GA, ASSAM SC, APDCL

12	WP(C)/6410/2022 FIXED	ANANTA BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH MS. B CHOWDHURY LUAYING	GA, ASSAM
13	WP(C)/6416/2022 FIXED	RANJIT KALITA <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM SC, EXCISE DEPTT.
14	WP(C)/6429/2022 FIXED	M/S SUN LIGHT ENTERPRISE <b>Versus</b> UNION OF INDIA AND 2 ORS	MR. B CHAKRABORTY MR. S P BHATTACHARJEE MRS P HAZARIKA MS. P AGARWAL	SC, GST ASSTT.S.G.I.
<b>WITH</b>				
15	WP(C)/6232/2022	M/S W. G. RESORTS (ASSAM) PRIVATE LIMITED <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST ASSTT.S.G.I.
16	WP(C)/6482/2022	JAINUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, REVENUE SC, FINANCE SC, WATER RESOURCE
17	WP(C)/6483/2022	KISHOR KR PATAR <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
18	WP(C)/6484/2022	GOPI SINHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE SC, WATER RESOURCE
19	WP(C)/6489/2022	DIBYAMONI BORO <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
20	WP(C)/6490/2022	AJITAV CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P K BARMAN MS. P CHUTIA	GA, ASSAM SC, FINANCE
21	WP(C)/6499/2022 B/O	DEBA KANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR J PAYENG MS A PAYENG	GA, ASSAM
22	WP(C)/6504/2022	PRATIMA DAS AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS S K CHAUHAN MR R S CHAUHAN	GA, ASSAM SC, REVENUE
23	WP(C)/6509/2022	MANORANJAN SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR S MUKTAR MR A N IQBAL	SC, FOREST SR. GA, ASSAM
24	WP(C)/6511/2022	AMARJIT MEDHI <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR. D GOGOI	SC, GMC
25	WP(C)/6514/2022	KHOWANG GOROIMARI BORBELL MIN PALAN SAMABAI SAMITY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D R GOGOI MS. S E AHMED	GA, ASSAM SC, AFDC
26	WP(C)/6520/2022 B/O	SATYAJIT MORANG <b>Versus</b> THE COMMISSIONER AND SPECIAL SECRETARY TO THE GOVT. OF ASSAM AND 2 ORS	MR J PAYENG MS. C BARMAN MS A PAYENG	SC, PWD
27	WP(C)/6525/2022	M/S BARMAN TRADE AGENCY <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR. D GOGOI	SC, GMC
28	WP(C)/6531/2022	BANDISH ENTERPRISE <b>Versus</b> THE NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. P K GOSWAMI MR P CHOUDHURY	



29	WP(C)/6533/2022	PHANIDHAR DAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR S KHOUND MS. A NEOG MS M KAKOTY MR. A SANDILYA	GA, ASSAM
<b><u>ORDERS</u></b>				
30	WP(C)/1754/2015 FIXED	XXX XXX XXX <b>Versus</b> IN RE - THE GOVERNMENT OF ASSAM and 3 ANR.	MR. S S DEY (AMICUS CURIAE) SC, GHC	GA, ASSAM MR. U K NAIR (SR. SC, F.T) MR. R BORPUJARI (SC, FINANCE DEPTT.) MS. A GAYAN, CGC MR. D MAZUMDAR (ADDL GA, ASSAM) MR H K DAS, SC, GHC MR. C CHOUDHURY MR. B K CHTERI (SR. GA, ASSAM)
31	WP(C)/6036/2022 FIXED	SAZZADUL HOQUE <b>Versus</b> UNION BANK OF INDIA AND 2 ORS.	MR. P MAHANTA MS. P SAHARIA	
<b><u>HEARING</u></b>				
32	WP(C)/5728/2021 FIXED	ANJALA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR (R-5) MR. D GOGOI (R-5) SC, FOREST
	<b>WITH</b> I.A.(Civil)/922/2022 <b>in</b> WP(C)/5728/2021	SRI BIJU KUMBANG <b>Versus</b> ANJALA BASUMATARY AND 3 ORS	MR. S BARTHAKUR	MR. T J MAHANTA
	<b>WITH</b>			
33	WP(C)/1609/2022	SMT. ANJALA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR MR. D GOGOI SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 29/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
11)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
12)	MR. D BANERJEE	25-09-2022	To	17-10-2022
13)	MR. V K CHOPRA	30-09-2022	To	30-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Thursday,29th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/554/2022	DR. ARUN KUMAR MAHANTA <b>Versus</b> SIDDHARTH SINGH	MR S P DAS MR A ALAM	
2	Cont.Cas(C)/555/2022	PRAMOD CH SARMA <b>Versus</b> LAKSHMANAN S AND 2 ORS	MR. S BARMAN	
3	WP(C)/5684/2022 FIXED	BIBHUTI BHUSHAN KARMAKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA	GA, ASSAM SC, REVENUE
4	WP(C)/6326/2022	TOFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A AHMED MR J P KACHARI MR. I U CHOWDHURY U U KHAN	GA, ASSAM SC, REVENUE
5	WP(C)/6481/2022	EX RFN (GD) MUKESH KUMAR (FORCE NO. G/5008541L) <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	ASSTT.S.G.I.
6	WP(C)/6485/2022	AMOLA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH OWEN. C MS N DEKA MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	SC, P AND R.D. GA, ASSAM SC, AG
7	WP(C)/6486/2022	GOURI SANKAR HIRA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD B ISLAM	GA, ASSAM
8	WP(C)/6493/2022	RATUL CHETIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	GA, ASSAM SC, IRRIGATION
9	WP(C)/6494/2022	SITANANDA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
10	WP(C)/6497/2022	NABA KUMAR DEV DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S D PURKAYASTHA MS. S PHUKAN	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM SC, FINANCE
11	WP(C)/6510/2022	PRASANTA HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A SARMA	GA, ASSAM

12	WP(C)/6512/2022	DEBASISH DEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S D PURKAYASTHA MS. S PHUKAN	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM SC, FINANCE
13	WP(C)/6513/2022	KHAGEN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
14	WP(C)/6516/2022	SISURAM BORAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
15	WP(C)/6517/2022	SIEMNGUL HMAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	GA, ASSAM SC, FINANCE
16	WP(C)/6518/2022	RUDRA SUKLA BAIDYA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B CHETRI MR K KASHYAB	GA, ASSAM ASSTT.S.G.I. SC, I O C
17	WP(C)/6522/2022	MOHENDRA MOHAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
18	WP(C)/6523/2022	MANIK CHANDRA MAZUMDAR @ MANIK MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
19	WP(C)/6526/2022	RINKUMONI DUTTA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S SAHU	GA, ASSAM SC, PWD
20	WP(C)/6530/2022	AMRIT BOR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S DOLEY	GA, ASSAM SC, HANDLOOM AND TEXTILE
21	WP(C)/6534/2022	ISRAFIL ALAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. G BORAH	GA, ASSAM SC, REVENUE
<b><u>ADMISSION</u></b>				
22	WP(C)/5958/2022 FIXED	MINTU KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED	GA, ASSAM
<b><u>ORDERS</u></b>				
23	WP(C)/4726/2021 FIXED	TAIMUN NESSA LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM SC, AG MR. B SAHARIA (R11) MR. A H M R CHOUDHURY (R-6 TO 9) SC, WATER RESOURCE
<b><u>HEARING</u></b>				
24	MACApp./375/2017 WITH LCR, FIXED	MUSTAFUR RAHMAN @ YUSUF ALI <b>Versus</b> RABEYA BIBI and ANR	MS. M GOGOI MS. J A KHANAM MR. S A AHMED	MR G J SHARMA (R-1) MR. S K GOSWAMI MR. P SHARMAH MR. I A TALUKDAR MD. A KUDDUS

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LEAVE NOTE OF ADVOCATES FOR 29/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022

8)	MR. H. BURAGOHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
11)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
12)	MR. D BANERJEE	25-09-2022	To	17-10-2022
13)	MR. V K CHOPRA	30-09-2022	To	30-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,29th September 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2459/2022 FIXED	ARJUN CHOUHAN <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER N ALAM MS. M BARUAH	PP, ASSAM
2	Bail Appln./2530/2022	SRI RAGHAB DAS <b>Versus</b> THE STATE OF ASSAM	MR. S C KEYAL MS. J BAISHYA MR. K BAISHYA	PP, ASSAM
<b>MOTION</b>				
3	AB/2884/2022	SAPIKUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A HUSSAIN	PP, ASSAM
4	AB/2887/2022	SANKAR DEV DAS @ SHANKAR DAS <b>Versus</b> THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
5	AB/2893/2022	DHRUBAJYOTI BORA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M K NEOG MR. M K DUTTA	PP, ASSAM
6	AB/2896/2022	SOHEL MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
7	AB/2897/2022 B/O	RUBI BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR A S NAJMUDDIN MR. I U CHOWDHURY	PP, ASSAM
8	AB/2901/2022	ARATI BARMAN AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
9	AB/2908/2022 B/O	ISLAM UDDIN TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
10	AB/2910/2022	KHIPRADIP GOGOI @ KANCHENG GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. A K SAHU MR. S K GOGOI	PP, ASSAM
11	AB/2911/2022	DILBAR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
12	Bail Appln./2287/2022 WITH OFFICE NOTE, CASE DIARY, FIXED	BADRUL HAQUE AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR J M SULAIMAN	PP, ASSAM

13	Bail Appln./2311/2022 FIXED	MD. KALAM ALI @ ABUL KALAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MS. M ROY MR T CHHETRI	PP, ASSAM
14	Bail Appln./2331/2022 FIXED	NITISH KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM	MR. R BORUAH	PP, ASSAM
15	Bail Appln./2403/2022 FIXED	MUSLIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MD S HOQUE MR A RAHIM	PP, ASSAM
16	Bail Appln./2404/2022 FIXED	ANANT LAL YADAV <b>Versus</b> THE STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
17	Bail Appln./2417/2022 FIXED	SULTAN ALI AHMED @ SULTAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR J I MONDAL MR J ISLAM	PP, ASSAM
18	Bail Appln./2436/2022 FIXED	MD SARBESH ALI @ SORBESH ALI <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
19	Bail Appln./2438/2022 FIXED	MD RAHUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
20	Bail Appln./2440/2022 FIXED	MOTIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM
21	Bail Appln./2444/2022 FIXED	JINTU KALITA <b>Versus</b> THE STATE OF ASSAM	MR D MEDHI B ALI SK MS K THAKUR	PP, ASSAM

**BAIL HEARING**

22	AB/1981/2022 FIXED	MUSTAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR B SINHA MR. S UPADHAY	PP, ASSAM
23	AB/2335/2022 FIXED	RAZIBUL HAQUE @ RAJIBUL <b>Versus</b> THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	PP, ASSAM
24	AB/2462/2022 FIXED	JANGSER ALI @ JAMSHER ALI <b>Versus</b> THE STATE OF ASSAM	H A AHMED MR. R ALI	PP, ASSAM
25	AB/2643/2022 FIXED	MD. MAJIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
26	AB/2709/2022	RAKESH BAISHYA <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA MS. S. KAR	PP, ASSAM
27	AB/2769/2022 FIXED	SOFIQL ISLAM @ SAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	PP, ASSAM
28	AB/2771/2022 FIXED	ARUN DAS <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
29	AB/2777/2022 FIXED	ABDUL MANNAN @ RITU AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
30	AB/2786/2022 FIXED	ISMAIL ALI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
31	AB/2791/2022 FIXED	ABEDAS ALI <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
32	AB/2794/2022 FIXED	AZIZUL HOQUE @ AIJOL HOQUE AND 9 ORS <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MD S ALI	PP, ASSAM
33	AB/2795/2022 FIXED	KRISHNA KANTA BORAH <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM

**ORDERS**

34	I.A.(CrI.)/545/2021	IYAJUL ISLAM <b>Versus</b> SAHIDUL ALI @ SAIDUL ALI AND 2 ORS (F)	MR. F A HASSAN	
	<b>WITH</b>			
35	I.A.(CrI.)/94/2022	IYAJUL ISLAM <b>Versus</b> SAHIDUL ALI @ SAIDUL ALI AND 2 ORS (F)	H R A CHOUDHURY MR. M A CHOUDHURY MR. AZAD AHMED	MR. S C BISWAS MR. F A HASSAN PP, ASSAM
36	CrI.A./148/2022 WITH LCR 4 FILES, FIXED	MITHUN BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MS A DAS MR. P S BISWAS MS. S DEBNATH	MS S UPADHYAYA (R-2) PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/372/2022 <b>in</b> CrI.A./148/2022	MITHUN BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. S DEBNATH	PP, ASSAM
37	I.A.(CrI.)/365/2022 AB 1515/2022(D/O), FIXED <b>in</b> AB/1515/2022	KISHORE KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
38	I.A.(CrI.)/366/2022 AB 1374/2022, AB 1375/2022(BOTH D/O), FIXED <b>in</b> AB/1376/2022	KISHORE KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
	<b>WITH</b> AB/1376/2022	KISHORE KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
39	I.A.(CrI.)/545/2022 FIXED <b>in</b> CrI.A./7441/2022	NURUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A DHAR MD F FARIDI	PP, ASSAM
	<b>WITH</b> CrI.A./7441/2022 (Filing Number)	NURUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR E	MR. A DHAR	
	<b>WITH</b> I.A.(CrI.)/7442/2022 (Filing Number)	NURUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR E	MR. A DHAR	
40	I.A.(CrI.)/590/2022 CRL.PET. 858/2022(D/O) <b>in</b> CrI.Pet./858/2022	XXX <b>Versus</b> IN RE- MINTU SAIKIA AND 2 ORS.	MS. S SARMA (SC, GHC)	MR. M SAIKIA MR N ISLAM MS TH A DEVI

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LEAVE NOTE OF ADVOCATES FOR 29/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGOHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
11)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
12)	MR. D BANERJEE	25-09-2022	To	17-10-2022
13)	MR. V K CHOPRA	30-09-2022	To	30-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 10**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/556/2022	ANOY JYOTI THAKUR AND ANR <b>Versus</b> DR. BIJOYA CHOUDHURY	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	
2	Cont.Cas(C)/558/2022	MURSHIDA YEASMIN LASKAR <b>Versus</b> SRI H. N. GAUTAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	
3	WP(C)/6323/2022 FIXED	RANJAN PEGU <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A KHANIKAR	GA, ASSAM SC, EDU
4	WP(C)/6325/2022 FIXED	DOMBORU BORA <b>Versus</b> THE STATE LEVEL COMMITTEE FOR COMPASSIONATE APPOINTMENT AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, SEC. EDU.
5	WP(C)/6329/2022 FIXED	KHAIRUN NAHAR BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR MINTU SAIKIA MR. N ISLAM MS TH A DEVI	SC, SEC. EDU.
6	WP(C)/6459/2022 B/O	DR. ANIRVANA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R TALUKDAR	SC, SEC. EDU. GA, ASSAM
7	WP(C)/6487/2022 B/O	APARNA PAUL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S DASGUPTA MS S DASGUPTA	SC, ELEM. EDU SC, FINANCE
8	WP(C)/6488/2022 B/O	HILAL UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S DASGUPTA MS S DASGUPTA	SC, ELEM. EDU SC, FINANCE DEPTT.
9	WP(C)/6491/2022	JYOTI BOROO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS K BARMAN	SC, HIGHER EDU
10	WP(C)/6492/2022	SADDAT HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, FINANCE
11	WP(C)/6495/2022	SAHERA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR. R ISLAM J. E. SARKAR	SC, EDU
12	WP(C)/6496/2022	MD. OSMAN ALI MIAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	SC, SEC. EDU. GA, ASSAM SC, AG
13	WP(C)/6498/2022	DR. JYOTIRMOY SARMA AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. K P PATHAK MR. A BORO Mr. A Baruah	SC, N M C SC, HEALTH ASSTT.S.G.I.



14	WP(C)/6505/2022	MD. EUSOB ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR. N UDDIN MR. M ISLAM MR S K CHHETRY	SC, ELEM. EDU GA, ASSAM
15	WP(C)/6507/2022	GADADHAR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S UPADHAY MR D S DEKA MR A R BAROOAH	SC, ELEM. EDU SC, BTC
16	WP(C)/6529/2022	MD. JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HIGHER EDU GA, ASSAM
17	WP(C)/6535/2022	BHIMBIR DEWRY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. T DEURI MS. A MEDHI MR A ATREYA	SC, ELEM. EDU SC, BTC
<b>ADMISSION</b>				
18	WP(C)/627/2022 FIXED	SHEIKH NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, HIGHER EDU GA, ASSAM
19	WP(C)/5457/2022 CAVT. NO.06872/022, FIXED	DR. RUHUL AMIN <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR S K MEDHI FOR CAVEATOR SC, G U SC, U G C
<b>WITH</b>				
20	WP(C)/4960/2022  CAVT. NO. 06882/022,	DR MD YAMIN HASSAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR. S K MEDHI FOR CAVEATOR MS. G KASHYAP SC, G U SC, U G C
<b>WITH</b>				
21	WP(C)/5156/2022	DR MD YAMIN HASSAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR S K MEDHI (FOR CAVEATOR) SC, G U SC, U G C
<b>ORDERS</b>				
22	WP(C)/1722/2022 FIXED	ASHIS DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 29/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGOHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
11)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
12)	MR. D BANERJEE	25-09-2022	To	17-10-2022
13)	MR. V K CHOPRA	30-09-2022	To	30-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Thursday,29th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL AND MATTERS RELATED TO  
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2223/2022 B/O	RANJIT KUMAR BORAH <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MR. U J SAIKIA MR A TEWARI MS S MANGLUNIA MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	SC, CBI
2	Bail Appln./2431/2022 FIXED.	MUKADDESH ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
3	Bail Appln./2524/2022	SABIR AHMED @ ALFAZ AHMED @ SABIR @ MD SABIR AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY	PP, ASSAM
4	Bail Appln./2526/2022	MD. SADIK ALI <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
5	Bail Appln./2527/2022	HAMIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MRS K DEVI MS S A KHALIFA	PP, ASSAM
6	Bail Appln./2531/2022	SUMA CHAKRABORTY AND ANR <b>Versus</b> THE UNION OF INDIA	MRS R BEGUM MS. M DEVI	ASSTT.S.G.I.
7	Bail Appln./2533/2022 B/O	BOGAI KALITA <b>Versus</b> THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
8	Bail Appln./2535/2022	ARIF SAIFI <b>Versus</b> THE UNION OF INDIA	MR. T HUSSAIN	SC, NCB
9	Bail Appln./2536/2022	VASIM KHAN @ WASIM KHAN <b>Versus</b> THE UNION OF INDIA	MR. T HUSSAIN	SC, NCB
10	Bail Appln./2537/2022	BAIJU THAKUR <b>Versus</b> UNION OF INDIA	MR. M BISWAS MS M DAS MS S KAKATI	SC, NCB

**MOTION**

11	AB/2890/2022	RAHIM BADSHA <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
12	AB/2894/2022	RAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
13	AB/2895/2022	AZAD ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B PATHAK MR B HAZARIKA MS M TIWARI	PP, ASSAM
14	AB/2898/2022	MD. MANOWAR AKAND <b>Versus</b> THE STATE OF ASSAM	MD E AHMED	PP, ASSAM
15	AB/2899/2022	KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
16	AB/2902/2022	MD ADBUL MANNAN <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
17	AB/2903/2022 B/O	KAMALESH DEKA @ KAMALESWAR DEKA <b>Versus</b> THE STATE OF ASSAM	MR. S KALITA MR P DAS MS D TALUKDAR	PP, ASSAM
18	AB/2904/2022	RANJAN KARMAKAR <b>Versus</b> THE STATE OF ASSAM	MS. P BASFORE	PP, ASSAM
19	AB/2906/2022	NAZMUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. B RAHMAN MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
20	AB/2907/2022	SANJIB DAS <b>Versus</b> THE STATE OF ASSAM	MS. P BASFORE	PP, ASSAM
<b><u>ADMISSION</u></b>				
21	CrI.Pet./367/2022 FIXED	PRAHLAD DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K DAS MR H P GUWALA	MR. K BORUAH (r-2) MR. M ALOM (r-2) PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
22	Bail Appln./1897/2022 SCANNED COPY OF CD AND CR. FIXED.	PINTU SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B HALDAR R L CHUTIA MR B DEORI	MR B CHANDA PP, ASSAM
23	Bail Appln./2132/2022 B/O	MD. AMIR ALI <b>Versus</b> THE STATE OF ASSAM	MR MINTU SAIKIA MR. N ISLAM MS TH A DEVI	PP, ASSAM
24	Bail Appln./2279/2022 FIXED	PULIN SAIKIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MS. J GHOSH MS. R DEVI	MR. B CHOWDHURY MR. F A HASSAN PP, ASSAM
25	Bail Appln./2298/2022 FIXED	MUZAMMEL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
26	Bail Appln./2303/2022 FIXED	KRISHNA KAMAL BARUAH <b>Versus</b> THE STATE OF ASSAM	MS. MEGHALI BORA MR. A K DAS	PP, ASSAM
27	Bail Appln./2362/2022 FIXED	TANGA NILLING <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
28	Bail Appln./2379/2022 FIXED	AMDADUL HOQUE @ IMRAN <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
29	Bail Appln./2382/2022 FIXED	PABITRA DEVI NEWAR @ PINKI <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM

**BAIL HEARING**

30	AB/2340/2022	SONESHWAR INGTI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR S PAUL	PP, ASSAM
<b>ORDERS</b>				
31	CrI.Rev.P./285/2018 B/O	HEMANTA DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR A K DAS MR. M J GOGOI	PP, ASSAM
32	I.A.(CrI.)/500/2020 BA 2017/2020(D/O), FIXED <b>in</b> Bail Appln./2017/2020	THE STATE OF ASSAM <b>Versus</b> SANGITA LAISHANGBAM @ L SANGITA RANI	PP, ASSAM	MR S T ADNAN
33	I.A.(CrI.)/532/2022 B/O <b>in</b> Tr.P.(CrI.)/14/2022 <b>WITH</b> Tr.P.(CrI.)/14/2022	MD. FIROJ ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. J PAUL	PP, ASSAM
		MD. FIROJ ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. J PAUL MS. S AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
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10)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
11)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
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13)	MR. V K CHOPRA	30-09-2022	To	30-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,29th September 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/2975/2022 in WP(C)/4377/2022	OMAR ALI AND 3 ORS. <b>Versus</b> SURUJ JAMAL AND 9 ORS	MR. B RAHMAN	MR. M A I HUSSAIN SC, P AND R.D. GA, ASSAM
	<b>WITH</b> WP(C)/4377/2022	SURUJ JAMAL AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	MR. T J MAHANTA (R-7 TO 10) SC, P AND R.D. GA, ASSAM MR. B RAHMAN (R-7 TO 10) MR D DAS (R-7 TO 10)
2	<b>WITH</b> WP(C)/3320/2022	SIBARAM DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR F K R AHMED MR F A AHMED	SC, P AND R.D. MR. A CHOUDHURY (r-7,8) MR. S ISLAM (r-7,8) MS. A KAUSHAR (r-7,8) MR A ZAMAN (r-7,8)
	<b>WITH</b> I.A.(Civil)/2978/2022 in WP(C)/3320/2022	HANIF ALI AHMED AND ANR. <b>Versus</b> SIBARAM DEKA AND 6 ORS.	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	MR F K R AHMED
3	<b>WITH</b> WP(C)/3656/2022	BAPAN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR F K R AHMED MR F A AHMED	SC, P AND R.D.
4	<b>WITH</b> WP(C)/3752/2022	PRIYA NATH NATH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	SC, P AND R.D.
5	<b>WITH</b> WP(C)/3996/2022	MD. NABI HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR F K R AHMED MR F A AHMED	SC, P AND R.D.
6	I.A.(Civil)/2982/2022 B/O in WP(C)/5449/2019	ON THE DEATH OF NEPAL CHANDRA DE HIS LEGAL HEIRS DAYAL CH DEY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. P K ROYCHOUDHURY GA, ASSAM MR. N G KUNDU SC, REVENUE

	<b>WITH</b> WP(C)/5449/2019	ASHOK KUMAR GARODIA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU	GA, ASSAM MR. M J BARUAH (R-4) MS B MAJUMDER (R-4) MS M NEOG (R-4) SC, REVENUE
	<b>WITH</b> I.A.(Civil)/1823/2022 <b>in</b> WP(C)/5449/2019	ON THE DEATH OF NEPAL CH DEY, HIS LEGAL HEIR DAYAL CH DEY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. P K ROYCHOUDHURY GA, ASSAM SC, REVENUE
		<b>ORDER (IMPLEADMENT OF PARTY)</b>		
7	I.A.(Civil)/3000/2022 B/O <b>in</b> WP(C)/7213/2021 <b>WITH</b> WP(C)/7213/2021	MHARHONI Z MURRY AND 3 ORS. <b>Versus</b> MEZO MOTONYU KUOTSU AND 7 ORS.	MR. R DHAR	MR. P N GOSWAMI MR. S P SHARMA GA, NAGALAND
		MEZO MOTONYU KUOTSU <b>Versus</b> THE STATE OF NAGALAND AND ORS.	MR. P N GOSWAMI MR. S P SHARMA K AHMED MS U SHARMA	GA, NAGALAND
		<b>ADMISSION</b>		
8	WP(C)/7451/2018	PARMESWAR RAY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S DAS MR. N BORUAH MR K DAS	GA, ASSAM
9	WP(C)/3432/2020	JUGAL KISHORE MEDHI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR P KOULI MR DEBA SARMAH	MR H K DAS (R-6) MR. R. BORPUJARI, SC, REVENUE DEPTT. MR. S S ROY, GA, ASSAM
10	WP(C)/4834/2020	M/S SURYA CONSTRUCTIONS AND ANR <b>Versus</b> BOARD OF CONTROL FOR CRICKET IN INDIA AND 5 ORS	MR. B P BORAH MR. P DUTTA MR R S RONGHANG	MR. B GOGOI (r-2) MR S KHOUND MR P NAYAK (r-2) MS. N BORAH MR A CHALIHA (r-2) MS RUKMINI BARUA (r-2) MS PADMINI BARUA (r-2)
	<b>WITH</b> I.A.(Civil)/1275/2021 <b>in</b> WP(C)/4834/2020	BOARD OF CONTROL FOR CRICKET IN INDIA <b>Versus</b> M/S SURYA CONSTRUCTIONS AND 6 ORS.	MR S KHOUND	MR. B P BORAH MR P J DUTTA
11	WP(C)/4884/2020 FIXED	BAPOJITH LANGTHASA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR D KALITA MR. D J DAS MR. D THAOSEN	SC, NCHAC SC, PWD
12	WP(C)/2243/2021 FIXED	MONSUR AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. K N CHOUDHURY MR H K SARMA MR. P N GOSWAMI MR. T DEURI MR. RAJARSHEE DE MR. R M DEKA MR. F A HASSAN MR. K P PATHAK MR. R R Gogoi MR. A S TAPADER MR. D J DAS C M DEKA MS N MAHANTA	MR S DUTTA (R-5) MR H R A CHOUDHURY (R5) MR. U K NAIR (r-5) MR. I CHOWDHURY SR ADV (r-6) MR. S ISLAM (r-5) MR. J M A CHOUDHURY (R- 6) MR. A T SARKAR (R5) MR. A KHANIKAR MR. P SENGUPTA (R-5) MR. N I KHAN (r-5) MR. S Z RAHMAN (R-5) MR. A B T HAQUE (R-6) MS S SARMA HAZARIKA (r- 5) MS N NEWME (r-5) SC, PWD
	<b>WITH</b> I.A.(Civil)/902/2021 <b>in</b> WP(C)/2243/2021	MONSUR AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi	SC, PWD

13	WP(C)/6712/2021 FIXED	M/S ANN ASSOCIATES <b>Versus</b> THE GENERAL MANAGER,NORTHERN FRONTIER RAILWAY	MR A K RAI MS G BORA MRS K AGARWAL	MR. S CHAKRABORTY(SC, NF RAILWAY) SC, NF RLY
14	WP(C)/3507/2022	AMBAR BAHADUR PRADHAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MR B C MUCHAHARY	GA, ASSAM MR P K DAS MR. M BARUAH SC, REVENUE
15	WP(C)/4985/2022	HOWLY SAMABAI SAMITTEE LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	H A AHMED MR M AHMED MR. A HUSSAIN	SC, CO OP GA, ASSAM
	<b>WITH</b>			
16	WP(C)/4868/2022	MD. MAINUL HOQUE AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM
	<b>WITH</b>			
17	WP(C)/4886/2022	NILAKANTA BARUAH AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM
	<b>WITH</b>			
18	WP(C)/4920/2022	BICHITRA SARMA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM
	<b>WITH</b>			
19	WP(C)/4943/2022	DURLAV SARMAH AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM
	<b>WITH</b>			
20	WP(C)/4974/2022	HARI KALITA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM
		<b>ORDERS</b>		
21	I.A.(Civil)/3482/2019 in WP(C)/683/2018	YADAV LAL SAH AND 76 ORS <b>Versus</b> THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND 4 ORS	MR. S P ROY MR. A K RAI MS. N RAI	MR. S SAIKIA (SC, AGRICULTURE MARKETING BOARD.) MR. N J GOGOI SC, GMC SC, G M D A
	<b>WITH</b> WP(C)/683/2018	YADAV LAL SAH <b>Versus</b> THE ASSAM STATE AGRICULTURAL MARKETING BOARD	MR. S P ROY MR. R P N SINGH MS. N RAI MR. A K RAI MR. T R ROY	MR. S SAIKIA (SC, AGRICULTURE MARKETING BOARD.) MR. N J GOGOI (SC,ASAMB) SC, GMC SC, G.M.D.A
22	WP(C)/3651/2021 FIXED	SABED ALI <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. M U MAHMUD MR S H MAHMUD MS. P DEVI	MR M.NATH (SC, P&RD) GA, ASSAM
23	WP(C)/4013/2021 CAVT. NO.05222/021, FIXED	HABIBUL IDRIS CHPUDHURY <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR J C BORAH	SC, PNRD GA, ASSAM MR E AHMED FOR CAVEATOR
24	I.A.(Civil)/2262/2022 FIXED in WP(C)/2723/2022 <b>WITH</b> WP(C)/2723/2022	CMJ UNIVERSITY AND 14 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.  CMJ UNIVERSITY AND 14 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI MR J SINGH  MR. B D KONWAR SR. ADV. MR J SINGH MR P DOLEY	SC, ED  ASSTT.S.G.I.

25	<b>WITH</b> WP(C)/3665/2017	CMJ UNIVERSITY and 5 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. S SAIKIA MR. R DAS MR. R KALITA MR. R SALOI MS. J DEKA MR. J. SINGH MR. N S SINGH	C.G.C. MR. H GUPTA(R-1 to R-3) ASSTT. S.G.I.
	<b>WITH</b> I.A.(Civil)/3021/2017 <b>in</b> WP(C)/3665/2017	THE UNION OF INDIA and 3 ORS <b>Versus</b> CMJ UNIVERSITY and 3 ORS		C.G.C. MR.H GUPTA MR.S SAIKIA MS.J DEKA MR.N S SINGH
	<b>WITH</b> I.A.(Civil)/3652/2019 <b>in</b> WP(C)/3665/2017	THE UNION OF INDIA AND 3 ORS <b>Versus</b> CMJ UNIVERSITY AND 3 ORS		C.G.C. MRS. A GAYAN MR. S SAIKIA MR. R DAS MS. J DEKA MR. N S SINGH
	<b>WITH</b> I.A.(Civil)/122/2021 <b>in</b> WP(C)/3665/2017	CMJ UNIVERSITY AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR B D KONWAR MR. R KALITA MR. R SALOI MR. J. SINGH	ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1398/2021 <b>in</b> WP(C)/3665/2017	THE UNION OF INDIA 3 ORS <b>Versus</b> CMJ UNIVERSITY AND 3 ORS		MRS. A GAYAN MR. B D KONWAR SR. ADV.
	<b>WITH</b> I.A.(Civil)/2000/2021 <b>in</b> WP(C)/3665/2017	CMJ UNIVERSITY and 3 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R DAS MR. R KALITA MR. R SALOI MR. J. SINGH	
26	I.A.(Civil)/2748/2022 <b>in</b> Cont.Cas(C)/603/2017	SIRAJ UDDIN and 3 ORS. <b>Versus</b> SHANTANU P GOTMARE, IAS AND 6 ORS.	MR. M ISLAM	MR. R BORPUJARI
	<b>WITH</b> Cont.Cas(C)/603/2017	SIRAJ UDDIN and 3 ORS. <b>Versus</b> V.K.PIPERSENIA and 5 ORS.	MR. M DUTTA MS.M BARMAN MS.D GHOSH MR.M ISLAM	MR. D SAIKIA (r-4,5) MR. J HANDIQUE (r-4,5) MR. R BORPUJARI MR. R BORPUJARI
27	I.A.(Civil)/2845/2022 FIXED <b>in</b> WP(C)/676/2018	THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS. <b>Versus</b> M/S. BOGIDHOLA TEA AND TRADING CO. PVT. LTD 2 ORS	SC, ATEPFO	MR. P K TIWARI
	<b>WITH</b> WP(C)/676/2018	M/S. BOGIDHOLA TEA AND TRADING CO. PVT. LTD. <b>Versus</b> THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 5 ORS.	MR. P K TIWARI MR D BARUAH MR B KAUSHIK MS. A KAPINJAL MR. A R GOGOI	MS. M BHATTACHARJEE (GA, ASSAM, (R-5 & 6)) MR J BORAH MR. K KAKOTI SC, ATPPF GA, ASSAM
28	WP(C)/4307/2022 FIXED	RAJESH JALAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR G RAHUL MR. D M NATH	
29	WP(C)/4927/2022	ABDUL WOHHAB AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A R TALUKDAR	SC, P AND R.D. GA, ASSAM MR. M U MAHMUD (R-7) MS. S BIN (R-7) MR S H MAHMUD (R-7) Q A AKHTAR (R-7)
<b><u>STAY MATTERS</u></b>				
30	I.A.(Civil)/1618/2021 <b>in</b> WP(C)/3845/2021	SAFIQUR RAHMAN AND 19 ORS. <b>Versus</b> THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS	SC, GHC



**WITH**  
WP(C)/3845/2021

SAFIQUR RAHMAN AND 19 ORS.  
**Versus**  
THE GAUHATI HIGH COURT AND 4 ORS.

MR. K N CHOUDHURY  
MR. J PATOWARY  
MR. D J DAS

MRS. K BARPUZARI (R - 5)  
MR. A CHAMUAH (R - 5)  
MR. B KONWAR (R - 5)  
MS D DUTTA (R - 5)  
SC, GHC

**WITH**  
31 WP(C)/1376/2019

CHAM CHUN NAHAR AHMED AND 8 ORS.  
**Versus**  
THE GAUHATI HIGH COURT AND 47 ORS.

MR. K N CHOUDHURY  
MR. J PATOWARY  
MR. R M DEKA

MR A D CHOUDHURY (R-7  
TO 48)  
MR. T CHAKRABORTY (R-7  
TO 48)  
MR. D CHOUDHURY (R-7  
TO 48)  
MR. P DUTTA (R-7 TO 48)  
MR A DUTTA (R-7 TO 48)  
SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 29/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGOHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
11)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
12)	MR. D BANERJEE	25-09-2022	To	17-10-2022
13)	MR. V K CHOPRA	30-09-2022	To	30-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**[ For Thursday,29th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
1	I.A.(Civil)/2934/2022 in Cont.Cas(C)/504/2021	R C AGANSIMANI (RAMNATH CHINTAMAN A)	MS. N UPADHYAY	MR. S S ROY
		<b>Versus</b>		
		ADDITIONAL DIRECTOR GENERAL AND ANR.		
	<b>WITH</b> Cont.Cas(C)/504/2021	R C AGANSIMANI (RAMNATH CHINTAMAN A)	MS. N UPADHYAY	MR. S S ROY (r-3)
		<b>Versus</b>		
		DR AJAY KUMAR, IAS AND 2 ORS		
2	I.A.(Civil)/2987/2022 in Cont.Cas(C)/391/2022	MALIN DAS AND 9 ORS.	MR K PUJARI MS. K A PUJARI	
		<b>Versus</b>		
		MEGHA NIDHI DAHAL, IAS		
	<b>WITH</b> Cont.Cas(C)/391/2022	MALIN DAS AND 9 ORS.	MR K PUJARI MS. K A PUJARI	
		<b>Versus</b>		
		DEVASHISH SHARMA, ACS		
<b>ADMISSION</b>				
3	WP(C)/3142/2018 B/O	HANIFA KHATUN	MR. K A MAZUMDER MD E AHMED MS N K BARBHUIYA MR. A MALIK	GA, ASSAM MR. L R MAZUMDER MR. A Z AHMED MR I HOQUE
		<b>Versus</b>		
		THE STATE OF ASSAM AND 5 ORS.		
4	WP(C)/2852/2018	AMBIA KHATUN	MR. I HUSSAIN MR. L R MAZUMDER S BEGUM	GA, ASSAM
		<b>Versus</b>		
		THE STATE OF ASSAM AND 4 ORS.		
5	WP(C)/8383/2019	NAMITA DAS	MR R CHAKRAVORTY MS. M DEV MRS. A BASUMATARY S RABHA MS. N DEB MS. P DEB	GA, ASSAM
		<b>Versus</b>		
		THE STATE OF ASSAM AND 5 ORS.		
6	WP(C)/2753/2020 B/O	BASAB RANJAN DEB	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM MR. S S ROY, GA, ASSAM (R-2,4) MR B GOGOI, SC, PWD (R-1,3,5)
		<b>Versus</b>		
		THE STATE OF ASSAM AND 4 ORS.		

7	WP(C)/3559/2020 B/O	RANJIT BARUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MR. D DAS SR. ADV MR. K K DUTTA MR. K K DUTTA MR. A K GUPTA MS. N BORDOLOI SC, HEALTH
8	WP(C)/3349/2021	MARAMI SAUD <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M A SHEIKH K U AHMED MS P SARMA MS N HASAN	MR H GUPTA (R-1 TO 4) ASSTT.S.G.I.
9	WP(C)/3655/2021	DHRUBA KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN MR. R DHAR	GA, ASSAM SC, SOIL CONSERVATION DEPTT.
10	WP(C)/3950/2021	DEEPAK NIROLA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM SC, BTC SC, REVENUE
11	WP(C)/3956/2021	PRABAL SARMA BORDOLOI AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR D KALITA (R-3) GA, ASSAM MR. D NATH (R-3) SC, FINANCE DEPTT.
12	WP(C)/4517/2021 FIXED	NURSALIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI MS. M BEGUM MS. P DEVI	GA, ASSAM
13	WP(C)/47/2022	SOFIA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. S Z B AKLAS	GA, ASSAM
	<b>WITH</b>			
14	WP(C)/66/2022	HASINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. S Z B AKLAS	GA, ASSAM
15	WP(C)/121/2022 FIXED	PRASANTA BARUA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR B D DAS (r-2,3,4) MR D KALITA (r-2,3,4) MR. S K MEDHI (r-1) MR. S R RABHA (r-5) MR. D NATH (r-2,3,4) MR. C K S BARUAH (r-1 to 4) MS K PHUKAN (r-2,3,4) ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/438/2022 <b>in</b> WP(C)/121/2022	THE RUBBER BOARD OF INDIA AND 2 ORS. <b>Versus</b> PRASANTA BARUA AND 2 ORS	MR D KALITA (r-2,3,4) MR. D NATH (r-2,3,4) MS K PHUKAN (r-2,3,4)	MR. Y S MANNAN MR. S R RABHA (r-5)
16	WP(C)/1129/2022	KUNJA MOHAN NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G R A MOTTAQUEE	GA, ASSAM SC, AG SC, IRRIGATION SC, K A A C
17	WP(C)/4291/2022	HIMANJAL KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM MR A W AMAN (R-4) MR SARFRAZ NAWAZ (R-4) MR. J ABBAS (R-4) MR S A BARBHUYAN (R-4) MR S T ADNAN (R-4)
<b>ORDERS</b>				
18	Cont.Cas(C)/97/2019	ISHESWAR GOSWAMI <b>Versus</b> ANANDA PRASAD TEWARI	MS B DEVI MR. R SARMA MS. S D SAIKIA	MR. J ROY SC, ASTC
19	Cont.Cas(C)/395/2020 FIXED	HASNIN SHAMINA SAYYID <b>Versus</b> SAMIR KUMAR SINHA	NISHAT SAYYID MS P AGARWAL MR I HASIEB	MR. D SAIKIA MR A CHALIHA MR B GOGOI
20	Cont.Cas(C)/437/2021 FIXED	ASMOT ALI <b>Versus</b> AJAY KUMAR BHALLA AND 2 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	MRS. A GAYAN (r-3)

21 Cont.Cas(C)/438/2021  
B/O

UMOR ALI  
**Versus**  
AJAY KUMAR BHALLA AND 2 ORS

MS. A HUSSAIN  
MR R ISLAM  
MS M DEKA

MRS. A GAYAN (r-3)

**STAY MATTERS**

22 WP(C)/1429/2022

PRANJAL KAKATI  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR. R MAZUMDAR  
MRS P RAI  
MR H BEZBARUA

SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 29/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
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10)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
11)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
12)	MR. D BANERJEE	25-09-2022	To	17-10-2022
13)	MR. V K CHOPRA	30-09-2022	To	30-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,29th September 2022]**

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 16**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	CRP(IO)/234/2022	PRANAB KUMAR BANERJEE AND ANR <b>Versus</b> INDIAN DRUGS DISTRIBUTORS AND 3 ORS	MR H DAS MR. P GOGOI	
<b><u>ADMISSION</u></b>				
2	Test.App./13/2022	KSHEMANKAR CHOUDHURY <b>Versus</b> KSHIRODE CHANDRA CHOUDHURY AND 9 ORS .	MR. D MAZUMDAR MS. S KANUNGOE MS. J CHETTRY	
3	Test.App./14/2022	TIMIR BORAH <b>Versus</b> KANGKAN BORA ND 2 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. S. BISWAS	
4	CRP/47/2022	M/S GOEL TRADING COMPANY <b>Versus</b> DEVENDRA KUMAR JAIN AND 4 ORS	MR. S SAHU	MR. ABU JAHID (R2-R5) MD K RAHMAN
5	MACApp./737/2022	NERMANI MARAK AND 5 ORS <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. S AHMED MS J HAZARIKA MS. M. KHATUN	
6	MACApp./738/2022	MONNAF ALI <b>Versus</b> THE NATIONAL INSURANCE COMPANY LIMITED AND ANR	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	

**ORDERS**

7 RSA/129/2014  
WITH LCR

SAIFUDDIN AHMED and 3 ORS.  
**Versus**  
ON DEATH OF NURJAHAN BEGUM HER  
LEGAL HEIR MAKIBUR RAHMAN and 12  
ORS.

MR.R SARMA  
MR. R K BHUYAN  
MR.H DEKA  
MR.D HAZARIKA  
MRA ZAMAN  
MR.R RABHA  
MR. K SAIKIA

MR. M KHAN  
MR. S KALITA (R-  
6.1,6.3,8.1,8.2,8.3,8.4)  
MR.M SARMA(R-1)  
MR.M B U AHMED(R-1)  
MS.A BEGUM  
MR.S K GHOSH  
MR D K BORDOLOI (R6.1-  
R6.3, R8.1-R8.4, R13.1)  
MS. J PAUL (R6.1-R6.3,  
R8.1-R8.4, R13.1)  
MRM J QUADIR  
MR.B BARUAH(R-1)  
MR.S Y AHMED  
MR. B D DEKA  
MR. D DEKA  
MR. M DAS (R-  
6.1,6.3,8.1,8.2,8.3,8.4)  
MR S SARMA  
MR. S KAKATI (R-  
6.1,6.3,8.1,8.2,8.3,8.4)  
MR P DAS  
N CHAUDHURY  
MR.A RAHMAN

**WITH**  
MC/1105/2014  
**in** RSA/129/2014

SAIFUDDIN AHMED and 3 ORS.  
**Versus**  
ON DEATH OF NURJAHAN BEGUM HER  
LEGAL HEIR MAKIBUR RAHMAN and 12  
ORS.

MR.R SARMA  
MR.H DEKA  
MR.D HAZARIKA

**WITH**  
I.A./615/2015  
**in** RSA/129/2014

SAIFUDDIN AHMED and 3 ORS.  
**Versus**  
ON DEATH OF NURJAHAN BEGUM HER  
LEGAL HEIR MAKIBUR RAHMAN and 12  
ORS.

MR.R SARMA  
MR.H DEKA  
MR.D HAZARIKA

MR. M KHAN  
MR.M SARMA  
MR.M B U AHMED  
MS.A BEGUM  
MR.S K GHOSH  
MS.J PAUL  
MRM J QUADIR  
MR.B BARUAH  
MR.S Y AHMED  
MR.A RAHMAN

**WITH**  
I.A./616/2015  
**in** RSA/129/2014

SAIFUDDIN AHMED and 3 ORS.  
**Versus**  
ON DEATH OF NURJAHAN BEGUM HER  
LEGAL HEIR MAKIBUR RAHMAN and 12  
ORS.

MR.R SARMA  
MR.H DEKA  
MR.D HAZARIKA

MR. M KHAN  
MR.M SARMA(R-1)  
MR.M B U AHMED(R-1)  
MS.A BEGUM  
MR.S K GHOSH  
MRM J QUADIR  
MR.B BARUAH(R-1)  
MR.S Y AHMED  
MR.A RAHMAN

**WITH**  
I.A./617/2015  
**in** RSA/129/2014

SAIFUDDIN AHMED and 3 ORS.  
**Versus**  
ON DEATH OF NURJAHAN BEGUM HER  
LEGAL HEIR MAKIBUR RAHMAN and 12  
ORS.

MR.R SARMA  
MR.P K DEKA  
MR.H DEKA  
MR.D HAZARIKA

MR. M KHAN  
MR.M SARMA(R-1)  
MR.M B U AHMED(R-1)  
MS.A BEGUM  
MR.S K GHOSH  
MRM J QUADIR  
MR.B BARUAH(R-1)  
MR.S Y AHMED  
MR.A RAHMAN

**WITH**  
I.A.(Civil)/534/2019  
**in** RSA/129/2014

MD. IMRAN HUSSAIN AND ANR  
**Versus**  
MD. SAIFUDDIN AHMED AND 3 ORS.

MR. R J BORDOLOI  
MR. R ALI

MR. R BHUYAN

**WITH**  
I.A.(Civil)/114/2021  
**in** RSA/129/2014

RIAZAT ALI AND 5 ORS.  
**Versus**  
SAIFUDDIN AHMED AND 3 ORS.

MR. S J SARMAH

8	<b>WITH</b> RSA/62/2018	ON THE DEATH OF NALINI DEKA HIS LEGAL HEIR SMT. HEMALATA DEKA AND 4 OTHERS <b>Versus</b> ON THE DEATH OF NURJAHAN BEGUM HER LEGAL HEIRS MD. MAKIBUR RAHMAN AND 4 ORS,	MR. A B CHOUDHURY MR. A C SARMA MR. P CHAKRABORTY MR. M K SHARMA MR. M A CHOUDHURY MR. B HALDAR MISS P M AHMED	MR. R J BORDOLOI (R2, R3) MR. M B U AHMED (R1) MR. R ALI (R2, R3) MR. T G BARUAH (R2, R3)
	<b>WITH</b> I.A.(Civil)/212/2019 <b>in</b> RSA/62/2018	MD. IMRAN HUSSAIN AND ANR <b>Versus</b> NALINI DEKA	MR. R J BORDOLOI MR. R ALI MR. T G BARUAH	MR A SARMA
	<b>WITH</b> I.A.(Civil)/2103/2019 <b>in</b> RSA/62/2018	NALINI KANTA DEKA <b>Versus</b> ON THE DEATH OF NURJAHAN BEGUM HER LEGAL HEIRS SMT. SAMA BEGUM (DAU)	MR. A C SARMA	MR. S SHARMA (R- 1,2,3,4,5)
9	I.A.(Civil)/2445/2018 <b>in</b> RFA/77/2018	SMT MAKANI DAS AND 6 ORS <b>Versus</b> SHRI HARISH GOYAL AND ANR	MR. J H SAIKIA	MR. S P ROY MR. A Y CHOUDHURY (R2) MR. N H LASKAR (R2) MR A K RAI MR. T A CHOUDHURY (R2) MS. N RAI
	<b>WITH</b> RFA/77/2018	SMT MAKANI DAS AND 6 ORS <b>Versus</b> SHRI HARISH GOYAL AND ANR	MR. J H SAIKIA	
	<b>WITH</b> I.A.(Civil)/2446/2018 <b>in</b> RFA/77/2018	SMT MAKANI DAS AND 6 ORS <b>Versus</b> SHRI HARISH GOYAL AND ANR	MR. J H SAIKIA	
10	I.A.(Civil)/3441/2018 <b>in</b> FAO/52/2018	SRI DHIRAJ KALITA <b>Versus</b> SRI RAJESH KUMAR GUPTA AND 12 ORS	MR. K N CHOUDHURY MR. U SARMA MS. N GOGOI	MR. N ALAM
	<b>WITH</b> FAO/52/2018	SRI DHIRAJ KALITA <b>Versus</b> SRI RAJESH KUMAR GUPTA AND 12 ORS	MR. K N CHOUDHURY MR. U SARMA MS. N GOGOI MR. D CHOUDHURY MR. P DUTTA	MR. N ALAM
	<b>WITH</b> I.A.(Civil)/3442/2018 <b>in</b> FAO/52/2018	SRI DHIRAJ KALITA <b>Versus</b> SRI RAJESH KUMAR GUPTA AND 12 ORS	MR. K N CHOUDHURY MR. U SARMA MS. N GOGOI	
11	RSA/138/2019	SRI NABUL CHANDRA BORO <b>Versus</b> SMTI. BHABANI BORO @ DAIMARY AND ANR	MR H K SARMA MR. M DAS	MR. A SATTAR S CHOUDHURY
	<b>WITH</b> I.A.(Civil)/2164/2019 <b>in</b> RSA/138/2019	SRI NABUL CHANDRA BORO <b>Versus</b> SMTI. BHABANI BORO @ DAIMARY AND ANR	MR H K SARMA MR. M DAS	MS. N BARMAN
12	RSA/163/2019	ON THE DEATH OF ABDUL MANNAN KHANDAKAR, HIS LEGAL HEIRS REPRESENTING <b>Versus</b> MD. MOHAMMAD IDRISH ALI AND ANR	A I AHMED MR. R BARUAH S ALI MR. A IKBAL	MR Z MUKIT MR. A SATTAR FOR CAVEATOR
13	RSA/165/2019 CAVT. NO.0743/2019	SYED SAHIDUL ISLAM AND ANR <b>Versus</b> MD. RAIFUDDIN AHMED @ RICK BABA	MR. S SHARMA MR. S N ADHYAPAK	MR R BARUAH MR. M ALOM FOR CAVEATOR
14	RSA/166/2019	SRI GHANASHYAM PATHAK <b>Versus</b> SRI DINESH DAS AND 2 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR R SENSUA MR. L K BORAH FOR CAVEATOR
15	RSA/172/2019	DEBA DUTTA KEOT AND ANR <b>Versus</b> SRI MADHAB CH. KALITA AND 7 ORS.	MR P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR. A K PURKAYASTHA MR. S K DAS MS M BHUYAN

16	RSA/198/2019	ON THE DEATH OF MANIRAM KALITA, HIS LEGAL HEIRS REPRESENTING <b>Versus</b> SMT. LAKHIMI KALITA AND 4 ORS.	MR H NATH MR. B D DEKA MR. M DAS N CHAUDHURY	
17	I.A.(Civil)/663/2019 in RSA/288758/2016	ABDUL HOQUE AND ANR <b>Versus</b> ON THE DEATH OF ASIR UDDIN, HIS LEGAL HEIRS REPRESENTING AND ANR	MR. A A AHMED MR H AHMED MR. R ALI	MR. N DHAR MS. S DASGUPTA
	<b>WITH</b> RSA/288758/2016 (Filing Number)	ABDUL HOQUE and ANR <b>Versus</b> ASIR UDDIN and ANR	MR.G U AHMED MR.R ALI	
	<b>WITH</b> I.A.(Civil)/1572/2017	ABDUL HOQUE and ANR <b>Versus</b> ASIR UDDIN and ANR,	MR.M R CHOUDHURY MR.G U AHMED MR.H A AHMED MR.R ALI	
	<b>WITH</b> I.A.(Civil)/661/2019	ABDUL HOQUE AND ANR <b>Versus</b> ON THE DEATH OF ASIR UDDIN, HIS LEGAL HEIRS REPRESENTING AND ANR	MR. A A AHMED MR H AHMED MR. R ALI	
	<b>WITH</b> I.A.(Civil)/662/2019	ABDUL HOQUE AND ANR <b>Versus</b> ON THE DEATH OF ASIR UDDIN, HIS LEGAL HEIRS REPRESENTING AND ANR	MR. A A AHMED MR H AHMED MR. R ALI	
18	I.A.(Civil)/2133/2019 in RSA/499/2019	MD. ABDUS SOBUR PRODHANI <b>Versus</b> MD. AMIR ALI AND 2 ORS.	MS C MEDHI MR. S NATH	
	<b>WITH</b> RSA/499/2019 (Filing Number)	MD ABDUS SOBUR PRODHANI <b>Versus</b> MD AMIR ALI AND 2 ORS		
19	I.A.(Civil)/3850/2019 in MFA/248501/2015	ON THE DEATH OF SRI POONAM CHAND GULGULLA HIS LEGAL HEIRS USHA DEVI GULGULIA AND ANR <b>Versus</b> RUKIA BEGUM LASKAR and 2 ORS,	MR A DEY	
	<b>WITH</b> MFA/248501/2015 (Filing Number)	SRI POONAM CHAND GULGULIA <b>Versus</b> RUKIA BEGUM LASKAR and 2 ORS		
	<b>WITH</b> MC/1355/2015	POONAN CHAND GULGULIA <b>Versus</b> RUKIA BEGUM LASKAR and 2 ORS,	MR.R SARMA MR. D MAZUMDAR MR.P BORAH	
	<b>WITH</b> I.A.(Civil)/3851/2019	ON THE DEATH OF SRI POONAM CHAND GULGULLA HIS LEGAL HEIRS USHA DEVI GULGULIA AND ANR <b>Versus</b> RUKIA BEGUM LASKAR and 2 ORS,	MR A DEY	
	<b>WITH</b> I.A.(Civil)/3852/2019	ON THE DEATH OF SRI POONAM CHAND GULGULLA HIS LEGAL HEIRS USHA DEVI GULGULIA AND ANR <b>Versus</b> RUKIA BEGUM LASKAR and 2 ORS,	MR A DEY	
20	MFA/24/2020 CAVT. NO.0420/2020 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI HASINA BEGUM AND ANR	MR. S K GOSWAMI MR. R SHARMA	MR S DAS FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1304/2020 in MFA/24/2020	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI HASINA BEGUM AND ANR	MR. S K GOSWAMI MR. R SHARMA	MR S DAS FOR CAVEATOR



21	I.A.(CrI.)/583/2022 IN AB/2799/2022 (D/O) <b>in</b> AB/2799/2022	RANJIT KALITA <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
22	I.A.(Civil)/2780/2022 WITH LCR, B/O <b>in</b> RSA/233/2018 <b>WITH</b> RSA/233/2018 CAVT. NO. 0574/2018	MD. ABDUL ROUF <b>Versus</b> SRI UMA SANKAR YADAV  SRI UMA SANKAR YADAV <b>Versus</b> MUSST LUTFUR NESSA AND 8 ORS	MR. M K BORAH  MR G N SAHEWALLA MD ASLAM MS. B SARMA MS. S KATAKEY MR. M SAHEWALLA	MR M SAHEWALLA  MR. M K BORAH FOR CAVEATOR
23	I.A.(Civil)/3008/2022 B/O <b>in</b> CRP/10007/2022  <b>WITH</b> CRP/10007/2022 (Filing Number)	M/S HIMANGSHU PAUL AND ASSOCIATES PVT LTD <b>Versus</b> THE UNION OF INDIA AND ANR.  M/S HIMANGSHU PAUL AND ASSOCIATES PVT LTD <b>Versus</b> THE UNION OF INDIA AND ANR (A)	MS. P BHATTACHARYA MR. A BORUA MR B S DEKA  MS. P BHATTACHARYA	ASSTT.S.G.I.
<b>HEARING</b>				
24	RSA/68/2017 PART-HEARD, WITH LCR, FIXED  <b>WITH</b> I.A.(Civil)/1003/2017 <b>in</b> RSA/68/2017  <b>WITH</b> I.A.(Civil)/2661/2019 <b>in</b> RSA/68/2017  <b>WITH</b> I.A.(Civil)/3860/2019 <b>in</b> RSA/68/2017	SMTI SANTI DEVI and 3 ORS <b>Versus</b> ON THE DEATH OF WALLUS SAHID HIS LEGAL HEIRS MAHMUDA SHAHED (WIFE) AND ORS  SMTI SANTI DEVI and 3 ORS <b>Versus</b> WALLUS SAHID and13 ORS  SMTI SANTI DEVI and 3 ORS <b>Versus</b> WALLUS SAHID and13 ORS  ZABED ISLAM AND 13 ORS <b>Versus</b> SANTI DEVI AND 9 ORS	MR.S K GOSWAMI MR.N BARMAN MR.A ACHARYA MR.B K GOSWAMI  MR. S K GOSWAMI MR. N BARMAN MR. A ACHARYA MR. B K GOSWAMI  MR. S K GOSWAMI  MR. M KHAN MS. R CHOUDHURY MR. J RAHMAN	MR. M KHAN MS. R CHOUDHURY MS.M KALITA(R- 5(a),5(b),5(d)&5(e)) MS.P CHETIA(R- 5(a),5(b),5(d)&5(e))  MR G P BHOWMIK(Sr.Adv.)(R- 5(a),5(b),5(d)&5(e)) MS. M KALITA(R- 5(a),5(b),5(d)&5(e)) MS. P CHETIA(R- 5(a),5(b),5(d)&5(e))  MR G P BHOWMIK MS. R CHOUDHURY MS. M KALITA  MR. S K GOSWAMI
25	CRP/153/2014 WITH LCR, B/O  <b>WITH</b> MC/1363/2014 <b>in</b> CRP/153/2014	MD. ASAD ALI @ MD. ASAD ALI <b>Versus</b> SAMARENDRA PAUL and 2 ORS  MD. ASAD ALI @ MD. ASAD ALI <b>Versus</b> SAMARENDRA PAUL and 3 ORS	MR.Z MUKIT MR.A C BURAGOHAIN MR.A SATTAR MR.H BURAGOHAIN MS.M BORAH MS.S TALUKDAR MR.H K BARUAH MS.D GOGOI MR.R SINHA  MR.Z MUKIT MR.A C BURAGOHAIN MR.A SATTAR MR.H BURAGOHAIN MS.M BORAH MS.S TALUKDAR MR.H K BARUAH MR.R SINHA MS.D GOGOI	MR.S K DAS MD.A KHAN MR.G Z AHMED MR.GAUTAM DEKA MR.P K R CHOUDHURY MR.A A HUSSAIN

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LEAVE NOTE OF ADVOCATES FOR 29/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGOHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
11)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
12)	MR. D BANERJEE	25-09-2022	To	17-10-2022
13)	MR. V K CHOPRA	30-09-2022	To	30-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,29th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2421/2022 FIXED.	NITUL DAS <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
2	Bail Appln./2522/2022	AMAR FARUQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
3	Bail Appln./2523/2022	NAVANIT KUMAR SINGH @ NAVNEET KR SINGH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR D CHUTIA	PP, ASSAM
4	Bail Appln./2525/2022	MD. SADIK ALI <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
5	Bail Appln./2534/2022	DIMBESWAR DEKA <b>Versus</b> THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
<b>MOTION</b>				
6	CrI.Rev.P./490/2022 B/O	SURJYA GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MS A DAS MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/585/2022 <b>in</b> CrI.Rev.P./490/2022	SURJYA GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MS A DAS MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
7	CrI.Rev.P./491/2022	KUSHAL CHANDRA DAS <b>Versus</b> SMTI. MAMON CHUTIA DAS	MR. A GANGULY MS. M ROY MR T CHHETRI	
8	AB/2883/2022	NOMITA BOJE <b>Versus</b> THE STATE OF ASSAM	MR. B PRASAD MR P J BORAH MS. T M LAHKAR	PP, ASSAM
9	AB/2885/2022	BIKRAM BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MS. T SOM	PP, ASSAM

10	AB/2886/2022	PALLAVI RABHA @ PALLABI RABHA <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	PP, ASSAM
11	AB/2888/2022	RABINDRA BORTHAKUR <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA	PP, ASSAM
12	AB/2889/2022	MUSTAFIJUR ALI @ MASTAFA HUSSAIN AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
13	AB/2891/2022	ABDUL KADER JILANI <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MR N RAHMAN	PP, ASSAM
14	AB/2892/2022	MD. JIBAN ALI <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
15	AB/2900/2022	SMT. BIJAYA DUTTA SAIKIA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
16	AB/2905/2022	JIVAN DEBNATH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
17	AB/2909/2022 B/O	JAYA KALITA <b>Versus</b> THE STATE OF ASSAM	MR R CHAKRAVORTY MR S P DAS MS. R. ENGJAIFI S RABHA	PP, ASSAM

**ADMISSION**

18	Crl.Rev.P./448/2022 FIXED	SHOHIDUR ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
19	Crl.Pet./676/2022 WITH LCR 1 FILE, FIXED	DIPAK KUMAR DEKA <b>Versus</b> SMT. MANJU DEKA AND ANR	MD. M U AHMED MR. M S SHARMA	MR. N N JHA MR. M UDDIN MS M SAHOO PP, ASSAM

**BAIL HEARING (BA)**

20	Bail Appln./2306/2022 FIXED	PRANAB BIKASH BORAH <b>Versus</b> THE STATE OF ASSAM	MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
21	Bail Appln./2319/2022 FIXED	VINOY KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MD. K ALI	PP, ASSAM
22	Bail Appln./2349/2022 FIXED	VICTOR DAS <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
23	Bail Appln./2386/2022 FIXED	MD RAJIB ALI <b>Versus</b> THE STATE OF ASSAM	M N KHAN	PP, ASSAM
24	Bail Appln./2411/2022 FIXED	KRISHNA PRASHAD UPADHAYA <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
25	Bail Appln./2413/2022 FIXED	AJOY SHARMA GHIMIRE <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
26	Bail Appln./2428/2022 FIXED	MEHBUB JAHAN <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
27	Bail Appln./2448/2022 FIXED	SUBHAM TARO <b>Versus</b> THE STATE OF ASSAM	MR. P K BORDOLOI	PP, ASSAM

**BAIL HEARING**

28	AB/4386/2021 FIXED	KOMLARUN BEGUM LASKAR @ KOMLARUN NESSA LASKAR AND 12 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR H R CHOUDHURY	PP, ASSAM
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29	AB/839/2022 FIXED	ABDUL AZIZ TAPADAR <b>Versus</b> THE STATE OF ASSAM	DR. B AHMED MR. A K AZAD MR. A B T HAQUE	MR. A K TALUKDAR MR S DAS MR K DEKA PP, ASSAM
30	AB/1958/2022 FIXED	SANJARANG NARZARY <b>Versus</b> THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY	PP, ASSAM
31	AB/2621/2022 FIXED	ANIL PRASAD <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	PP, ASSAM
32	AB/2662/2022 FIXED	ATOWAR DEWAN @ SAYED ATOWAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
33	AB/2715/2022 FIXED	AZED AKRAM <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED M ALOM	PP, ASSAM
34	AB/2809/2022 FIXED	PRATIVA BEZBARUAH <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR A S SK	PP, ASSAM
<b>ORDERS</b>				
35	CrI.Pet./707/2019 WITH LCR 1 FILE, FIXED	BRAHAM PRAKASH BANSAL <b>Versus</b> THE STATE OF ASSAM	MR. U SAIKIA MR. R K NATH	PP, ASSAM
36	CrI.Rev.P./441/2022 FIXED.	ABDUL MAJID <b>Versus</b> UNION OF INDIA AND ANR	MR. A AHMED MR. I U CHOWDHURY U U KHAN	MR. S C KEYAL SC, DRI
37	I.A.(CrI.)/509/2022 IN AB/2276/2022 (D/O). FIXED. <b>in</b> AB/2276/2022	NIPEN BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
38	I.A.(CrI.)/567/2022 WITH LCR 4 FILES <b>in</b> CrI.Rev.P./87/2015 <b>WITH</b> CrI.Rev.P./87/2015	BICKY KHAN AND ANR <b>Versus</b> SIBO PRASAD CHOUDHURY and 6 ORS  SIBO PRASAD CHOUDHURY and 5 ORS <b>Versus</b> BICKY KHAN and 2 ORS	MR. A K DUTTA  MR.K AGARWAL MR.R J BARUA	MR K AGARWAL  MR.R P KAKOTI(R-1 & 2) MR.A K DUTTAR-1 and 2 MR.B PURKAYASTHA(R-1 & 2) MR.A K BARPUJARI(R-1 & 2) PP, ASSAM
<b>HEARING</b>				
39	CrI.Rev.P./304/2021 PART-HEARD, WITH LCR 2 FILES, FIXED	MD. DILBOR ALI <b>Versus</b> FOZILA KHATUN	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD Q A AKHTAR	MR. M HUSSAIN MR A K DAS
40	CrI.A./141/2020 WITH LCR 3 FILES, P.B.-2, FIXED  <b>WITH</b> I.A.(CrI.)/87/2020 <b>in</b> CrI.A./141/2020  <b>WITH</b> I.A.(CrI.)/109/2022 <b>in</b> CrI.A./141/2020  <b>WITH</b> I.A.(CrI.)/12619/2019 (Filing Number)	SMTI. MALTI DEVI <b>Versus</b> THE UNION OF INDIA  SMTI MALTI DEVI <b>Versus</b> UNION OF INDIA AND ANR  SMTI. MALTI DEVI <b>Versus</b> THE UNION OF INDIA	MR. P KATAKI MRS R BEGUM MS R BEGUM  MR. B C DAS MS M D MEDHI  MR. P KATAKI MR. M K DAS MS Z ANJUM	MR. S C KEYAL SC, NCB  ASSTT.S.G.I.  SC, NCB
41	CrI.A./12619/2019 (Filing Number)	SMTI MALTI DEVI <b>Versus</b> UNION OF INDIA AND ANR	MR. P MAJUMDAR	PP, ASSAM
42	CrI.Pet./504/2020 WITH LCR 1 FILE, FIXED	ARIF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P MAJUMDAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
11)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
12)	MR. D BANERJEE	25-09-2022	To	17-10-2022
13)	MR. V K CHOPRA	30-09-2022	To	30-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**[ For Thursday,29th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 18**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/3221/2017 B/O	PRATAP RABHA <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.A K PURKAYASTHA MR.S SARMA MR.R MAZUMDAR	SC, ELEMENTARY EDUCATION MR. S H RAHMAN (R9) GA, ASSAM MR.D A KAIYUM(R7-R9) MR.E HUSSAIN(R7-R9)
2	WP(C)/2954/2018 B/O	PANNA DEY <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. S C BISWAS MR R KARIM MR. P S BISWAS MS A DAS MS. J GHOSH	SC, SEC. EDU. MR. P BHOWMICK (R2-R4) MRS R DEKA (R2-R4) ASSTT.S.G.I.
3	WP(C)/5293/2020 B/O	BALICHERRA M E MADRASSA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, FINANCE
4	WP(C)/4160/2021 FIXED	DHANADA DIHINGIA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R GOSWAMI MS. U BHATTACHARYYA MS. R DEVI	SC, SEC. EDU. MR. R K D CHOUDHURY (R-4,5) MR D BHATTACHARYA (R-6) MR. B HUSSAIN (R-5) MR. J ABBAS (R-5) MR S A BARBHUYAN (R-5) MRS. P KHATUN (R-5)
5	WP(C)/5713/2021 FIXED	MS. JITA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED MS R DEKA	SC, HIGHER EDU MR. K N CHOUDHURY (R-7) MR. M KHAN (r-6,7) MS. R DEKA (R-3,4,5) MR. S S GOSWAMI (R-3,4,5) MR. S Ali (R-7) MR. R M DEKA (R-7) MR. A BURAGOHAIN (r-6,7) MR R ISLAM (r-6,7)
	<b>WITH</b> I.A.(Civil)/1207/2022 <b>in</b> WP(C)/5713/2021	MS. MRIDUSMITA GOGOI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR. A BURAGOHAIN	SC, HIGHER EDU MR H R A CHOUDHURY
6	WP(C)/5771/2021 B/O	HUSSAIN AHMED MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, FINANCE
7	WP(C)/140/2022	RIMJHIM BARTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B J GHOSH MRS. B HAZARIKA	SC, SEC. EDU.

8	WP(C)/580/2022 B/O	FARHANA KHANAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, SEC. EDU. SC, AG MR. S K MEDHI
9	WP(C)/1846/2022 FIXED	MOMTAZ BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
10	WP(C)/2017/2022 B/O	PROF. JYOTIREKHA G. HANDIQUÉ <b>Versus</b> THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 4 ORS	MR. K N CHOUDHURY MR D J DAS N GAUTAM	SC, HIGHER EDU MR. D SAIKIA (R1-R3) MR. B CHOUDHURY (R1- R3) MS RUKMINI BARUA (R1- R3) MS PADMINI BARUA (R1- R3)
11	WP(C)/2090/2022	GANESH SARMA AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K SARMA MS. S S SAIKIA B KRISHNA	SC, SEC. EDU. SC, AG
12	WP(C)/2932/2022	MANJU GUPTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. R DEVI	SC, SEC. EDU.
<b>ORDERS</b>				
13	Cont.Cas(C)/181/2019 B/O	DEVANANDA NAOHALIA @ DEBENDU NAOHALIA AND 2 ORS. <b>Versus</b> PREETOM SAIKIA	MR. M U MAHMUD MR S ISLAM MS. R AHMED	MR. R MAJUMDAR
14	Cont.Cas(C)/245/2019 FIXED	ARPHAN ALI AHMED AND ANR. <b>Versus</b> PREETOM SAIKIA, IAS	MR N AHMED MR. S RANA	MR. D MOZUMDER MR. P K BORAH (R1) MR. K P PATHAK (R1) MR. S BISWAS
15	Cont.Cas(C)/421/2021 B/O	MOUSUMI BHATTACHARJEE <b>Versus</b> AMARJYOTI BARMAN AND 4 ORS	MR. Z KHALID MR Z I CHOUDHURY R JAMAN	MR. M U MAHMUD (r-3,4) MS. M BEGUM (r-3,4) MR S H MAHMUD (r-3,4)
16	I.A.(Civil)/1559/2022 FIXED in WP(C)/1563/2022 <b>WITH</b> WP(C)/1563/2022	BANTI SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S HAZARIKA	GA, ASSAM SC, EDU
		BANTI SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S HAZARIKA MR S SARMAH	SC, SEC. EDU. GA, ASSAM
17	WP(C)/1743/2022 FIXED	SAJAL DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A DEKA	SC, ELEM. EDU
18	I.A.(Civil)/2952/2022 FIXED in WP(C)/6472/2016 <b>WITH</b> WP(C)/6472/2016	MADHUSMITA PODDAR <b>Versus</b> THE GAUHATI UNIVERSITY and 2 ORS.	MR. R DUBEY MR. A N I HUSSAIN	SC, G U
		MADHUSMITA PODDAR <b>Versus</b> THE GAUHATI UNIVERSITY and 4 ORS.	MR.K N CHOUDHURY MR.R DUBEY MS.A B KAYASTHA MS.M SAIKIA	SC, G U
19	I.A.(Civil)/3007/2022 B/O in WP(C)/5770/2022 <b>WITH</b> WP(C)/5770/2022	GULAM MUSTAFA BARBHUIYA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. A K DUTTA	SC, ELEM. EDU
		ABDUL MOTIN LASKAR AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
	<b>WITH</b> I.A.(Civil)/2940/2022 in WP(C)/5770/2022	ABDUL MOTIN LASKAR AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA	SC, ELEM. EDU
20	WP(C)/3782/2022 FIXED	HAM AK RURAL DEVELOPMENT FOUNDATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, U G C SC, G U

**HEARING**



21	WP(C)/4755/2018 FIXED	KAMAL KR. DAS <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS	MR B KAUSHIK MR. D SARMAH MS. K JAIN	SC, G U
	<b>WITH</b>			
22	WP(C)/4271/2018	RIAZUL HAQUE AND 3 ORS. <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS.	MR B KAUSHIK MR. D SARMAH MS. K JAIN MR. P UPADHYAY	SC, G U
	<b>WITH</b>			
23	WP(C)/4434/2018	KALYAN DEKA AND 2 ORS. <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS.	MR. D SARMA MS. K JAIN MR. P UPADHYAY MR. B KASHYAP	SC, G U
	<b>WITH</b>			
24	WP(C)/4762/2018	BIPUL KR. DAS AND 2 ORS. <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS	MR B KAUSHIK MR. D SARMAH MS. K JAIN	SC, G U

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LEAVE NOTE OF ADVOCATES FOR 29/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
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10)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
11)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
12)	MR. D BANERJEE	25-09-2022	To	17-10-2022
13)	MR. V K CHOPRA	30-09-2022	To	30-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**[ For Thursday,29th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>TO BE SPOKEN TO</u></b>				
1	RSA/114/2004	ON THE DEATH OF KAMRUZ ZAMAN HIS LEGAL HEIRS JAMILA BEGUM AND ORS <b>Versus</b> ON THE DEATH OF KHURSHID ALAM HIS LEGAL HEIRS DEEPA KHURSHID AND ORS	MR. J H SAIKIA(P-1)	MR.A BHATTACHARJEE MS.S ALI MR.R RAHMAN
<b><u>ADMISSION</u></b>				
2	CRP(IO)/65/2020	SAMSUL HOQUE HAZARIKA <b>Versus</b> ON THE DEATH OF MD. REZAUL KARIM HAZARIKA HIS LEGAL HEIRS-	MS F AHMED MR. T ISLAM MS K DAS	
3	CRP/7/2021	OSMAN GONI AND 3 ORS <b>Versus</b> LEGAL HEIRS OF NASITAN BIBI, NASATULLAH SK AND 2 ORS (B)	MR. R ALI MR M Z SHAH MD P RAHMAN	MR N N UPADHYAYA MR. B B KAKATI
4	CRP(IO)/27/2022 FIXED	VIJAY KUMAR CHOPRA <b>Versus</b> SANJAY PATNI AND 19 ORS	MR. O P BHATI MR T C DAS MR. P SARMA	MR. K N CHOUDHURY MR. N BHARALI MR A RAHMAN N GAUTAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
5	RSA/145/2022 FIXED	MD. NAUSHAD HUSSAIN @ ZARIN HAZI <b>Versus</b> MD. SHOAI BORA AND 3 ORS	MR S CHAUHAN MR. A R SHOME MR. A R SHOME MR A J GHOSH MR D NANDI	
	<b>WITH</b> I.A.(Civil)/2925/2022 <b>in</b> RSA/145/2022	MD. NAUSHAD HUSSAIN @ ZARIN HAZI <b>Versus</b> MD. SHOAI BORA AND 3 ORS	MR. A R SHOME	
<b><u>ORDERS</u></b>				
6	MACApp./28/2011	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA	MR.N D BHUYAN MR.D DAS MR.G KALITA
	<b>WITH</b> MC/891/2011 <b>in</b> MACApp./28/2011	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA	MR.N D BHUYAN MR.D DAS MR.G KALITA

7	I.A./2754/2015 in FAO/256097/2015	BANI BARUA <b>Versus</b> BIBHU CHARAN BARUA and 23 ORS,	MR.R SHARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	MR.P N GOSWAMI SC, APEX BANK
	<b>WITH</b> FAO/256097/2015 (Filing Number)	SRI BANI BARUA <b>Versus</b> SRI BIBHU CHARAN BARUA 7 28 ORS		
8	MACApp./110/2016 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SMTI DAMYANTI LAHKAR and ANR	MR.S S SHARMA MR.A SARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MSB DEVI(R-2) MR.A R AGARWALA MR. M K SHARMA MS. S S SAIKIA MS.S D SAIKIA(R-2) MR.R SARMA(R-2) MR.K P GOGOI(R-2) MS.B NATH(R-2)
9	I.A.(Civil)/2166/2017 in CRP/298194/2017	SMTI. SUTAPA DEY and 4 ORS. <b>Versus</b> SMTI. BHAGAWATI DEVI KHEMANI and 4 ORS.	MR.B K BHAGAWATI MS.K KALITA	MR.S SARMA R- 1,3and4 MR.G RAHUL(R- 1,3&4) MR.D M NATH(R- 1,3&4)
	<b>WITH</b> CRP/298194/2017 (Filing Number)	SUTAPA DEY and 4 ORS. <b>Versus</b> BHAGWATI DEVI KHEMANI and 4 ORS.		
10	RSA/141/2018	SRI SITAL BARMAN @ CHANDAL RAM BARMAN <b>Versus</b> SMTI LORBADI BARMAN	MR. M H RAJBARBHUIYAN MR. A ROSHID MS. M R DEVI	MR. R GOSWAMI
11	MACApp./607/2018 WITH LCR	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD <b>Versus</b> MUNMUN SARKAR AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A J SAIKIA (R5) MR D MONDAL (R1, R2) MR N N BHUYAN (R5) MR. U K DUTTA (R5) MR. B KAKATI (R5) MS B KASSHYAP (R5) MR. S SINGH (R1, R2)
12	MACApp./712/2018 WITH LCR	OIL AND NATURAL GAS CORPORATION LIMITED <b>Versus</b> MUSSTT IMRANA BEGUM CHOUDHARY AND 4 ORS	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. M SAHEWALLA	MR. M TALUKDAR MR. A SHAKIL
13	I.A.(Civil)/1854/2019 in CRP(IO)/409/2018	M/S. AMGOORIE INDIA LTD. <b>Versus</b> ASIA MUDGI AND 3 ORS.	MR G N SAHEWALLA MS. B SARMA MR. P DEKA MS. S KATAKEY MD. ASLAM	
	<b>WITH</b> CRP(IO)/409/2018	M/S. AMGOORIE INDIA LTD. <b>Versus</b> ASIA MUDGI AND 3 ORS.	MR G N SAHEWALLA MS. B SARMA MR. P DEKA MS. S KATAKEY MD. ASLAM	
14	I.A.(Civil)/2323/2019 in RSA/7491/2019	SRI NIPEN SAIKIA <b>Versus</b> SRI NAYANJYOTI BORAGOHAIN	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	MR. A K PURKAYASTHA MR. S K DAS
	<b>WITH</b> RSA/7491/2019 (Filing Number)	SRI NIPEN SAIKIA <b>Versus</b> SRI NAYANJYOTI BORAGOHAIN		
15	I.A.(Civil)/2911/2019 in RSA/10327/2019	ON THE DEATH OF JASIM UDDIN MAZUMDAR, HIS LEGAL HEIRS MUSSTT AYESHA SULTANA LASKAR AND 5 ORS <b>Versus</b> MD. ANIS AHMED LASKAR AND 9 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY MR. N DAS MR. D CHAKRABARTY MR N Z CHOUDHURY	MS. R CHOUDHURY (r- 1,2,8,9,10) MR N RAHMAN (r- 1,2,8,9,10)
	<b>WITH</b> RSA/10327/2019 (Filing Number)	ON THE DEATH OF JASIM UDDIN MAZUMDAR, HIS LEGAL HEIRS MUSSTT AYESHA SULTANA LASKAR AND 5 ORS <b>Versus</b> MD. ANIS AHMED LASKAR AND 9 ORS		

16	I.A.(Civil)/4007/2019 in RSA/10866/2019  <b>WITH</b> RSA/10866/2019 (Filing Number)	SMTI. SHEHNAJ ARA ULLAH <b>Versus</b> ZAHIRUDDIN AHMED @ BIPUL AND 3 ORS  SMTI. SHEHNAJ ARA ULLAH <b>Versus</b> ZAHIRUDDIN AHMED @ BIPUL AND 3 ORS	MR. A R SHOME MR. S CHAUHAN MR. A J GHOSH	
17	MFA/15/2020	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI DEEPLYOTI RAY and ANR	MS R D MAZUMDAR MS. B BORA	MR. P K TALUKDAR
18	CRP(IO)/149/2021 WITH LCR, FIXED	NANDA MATHARU <b>Versus</b> MANI SINGH	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH
19	CRP(IO)/149/2022 FIXED	PRIYANATH SAHA AND 2 ORS. <b>Versus</b> TUSHAR KANTI SAHA AND ANR.	MR. S K GHOSH MS F AHMED	
<b>HEARING</b>				
20	RSA/54/2019 CAVT. NO.1417/2018 WITH LCR, B/O	M/S VINEET (INDIA) PVT LTD AND 3 ORS <b>Versus</b> ON THE DEATH OF BASANTA KUMAR GOSWAMI HIS LEGAL HEIRS SMT MALLIKA GOSWAMI AND 2 ORS	MR. R K JAIN TULIKA BORAH	MR. T H HAZARIKA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 29/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
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13)	MR. V K CHOPRA	30-09-2022	To	30-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,29th September 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	MACApp./575/2018 FIXED	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI PRATIMA CHETIA AND 6 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. A KALITA	MR. S DAS
	<b>WITH</b> I.A.(Civil)/2320/2018 <b>in</b> MACApp./575/2018	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI PRATIMA CHETIA AND 6 ORS	MR. S K GOSWAMI	
2	MACApp./736/2022	THE MANAGING DIRECTOR ASSAM TRANSPORT CORPORATION LTD <b>Versus</b> SMTI THANESWARI DAS and 6 ORS	MR.S K BARKATAKI MS. J GOGOI MR D K NATH MS.N DUTTA MS.B SHARMA	MR J I BARBHUIYA MS. R D MOZUMDAR (R6) MS F BEGUM MR. L MOHAN MS. C MOZUMDAR (R6) MR. S P SHARMA (R6)
	<b>WITH</b> MC/3/2022 <b>in</b> MACApp./736/2022	- ASSAM TANSPORT CORPORATION LTD. <b>Versus</b> SMTI THANESWARI DAS and 6 ORS,	MR.S K BARKATAKI MS. J GOGOI MR D K NATH MS.N DUTTA MS.B SHARMA	MR J I BARBHUIYA MS. R D MOZUMDAR (R6) MS F BEGUM MR. L MOHAN MS. C MOZUMDAR (R6) MR. S P SHARMA (R6)
<b>ORDERS</b>				
3	MACApp./120/2011 FIXED	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> BHUPEN BHUYAN and ANR,	MR.A KHANIKAR MR.A DUTTA	MS.A BHATTACHARJEE MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK
	<b>WITH</b> MC/2026/2011 <b>in</b> MACApp./120/2011	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> BHUPEN BHUYAN and ANR,	MR.A KHANIKAR MR.A DUTTA	
4	MC/17/2015 IN MAC.APP. SL.NO. 240613, FIXED	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MD. ASHIMUDDIN AHMED and 3 ORS,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MD.M U AHMED(R-1&2) MR.M U MONDALR-1and2 MSN NASRIN(R-1&2) MR.M HUSSAIN(R-1&2)
5	I.A.(Civil)/780/2016 FIXED <b>in</b> MACApp./259519/2015	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> BUDHI BAHADUR THAPA and 2 ORS,	MS.N MODI MSP DEHINGIA MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	

	<b>WITH</b> MACApp./259519/2015 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI BUDHI BAHADUR THAPA 7 2 ORS	MS.M CHOUDHURY MR.S DUTTA	
6	MACApp./623/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI KUMUD SARMA AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. P SUNDI (R1-R4) MS. D KALITA
7	MACApp./719/2018 WITH LCR	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> SRI NILUTPAL RAJKHOWA AND 2 ORS.	MR. A DUTTA MRS. P M DUTTA	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI
8	MACApp./728/2018 WITH LCR	SRI MOTILAL KANDHA <b>Versus</b> SRI BHASKAR JYOTI SAIKIA AND 2 ORS	MR A K PAUL MR. P SUNDI	MS S MOCHAHARI (R3) MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3) MR. C SHARMA (R3) MS M GAZLOO (R3)
9	MACApp./729/2018 WITH LCR	SMTI ANIMA CHAKRABORTY <b>Versus</b> DEWAN AMZAD ALI AND 2 ORS	MR. K SARMA MR. D DAS MR. M BARUAH	MR. S DUTTA MR N AHMED MR. G P CHETIA MS. I DAS
10	MACApp./751/2018 WITH LCR	TATA AIG GENERAL INSURANCE CO. LTD <b>Versus</b> MD ISMAT ALI AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
11	MACApp./780/2018 WITH LCR	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI MINATI PAYENG and ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. P J PHUKAN(R-1) MR. H BARUAH (R-1)
12	MACApp./659/2019 WITH LCR	KABITA SHIL SHARMA @ KABITA SUTRADHAR AND 2 ORS. <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA	MR. K K BHATTA MD. S ALOM (R-3) MR. M S ALAM (R-3) MS R DEVI
13	MACApp./682/2019 WITH LCR	SRI SHEW PRASAD AGARWAL <b>Versus</b> SRI KRISHNA KALITA AND 2 ORS.	MR G JALAN MR G KHANDELIA	
14	MACApp./246/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> RUHINI RAMAN SAIKIA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> I.A.(Civil)/1720/2020 <b>in</b> MACApp./246/2020	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> RUHINI RAMAN SAIKIA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
15	MACApp./60/2021 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SRIMATI AIMONI DAS SAIKIA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
16	MACApp./71/2021	MINA KONWAR AND 4 ORS. <b>Versus</b> BULAN PHUKAN AND 2 ORS.	MS. R R SARMAH BARUAH MR D MONDAL DR. UTPALJEET BARUAH	
17	MACApp./175/2021 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI. ANJANA SUKLABAIIDYA AND 7 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M TALUKDAR (R1-R6) MR. A SHAKIL (R1-R6)
	<b>WITH</b> I.A.(Civil)/1299/2021 <b>in</b> MACApp./175/2021	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI. ANJANA SUKLABAIIDYA AND 7 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
18	MACApp./177/2021	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> ANJANA SAIKIA 6 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A BHATTACHARYYA (R-1 TO 3) MR T CHHETRI (r-7) MR D BARMAN (r-7) MR. S SINGH (R-1 TO 3)
	<b>WITH</b> I.A.(Civil)/1300/2021 <b>in</b> MACApp./177/2021	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> ANJANA SAIKIA 6 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
19	MACApp./178/2021 WITH LCR	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI. EVA DUTTA AND 2 ORS.	MR SISHIR DUTTA MR. SIDHANT DUTTA	

	<b>WITH</b> I.A.(Civil)/1302/2021 <b>in</b> MACApp./178/2021	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI. EVA DUTTA AND 2 ORS.	MR SISHIR DUTTA MR. SIDHANT DUTTA	
20	MACApp./329/2021	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> SRI SHIVA NATH DAHUTIA AND 2 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	MR. U J SAIKIA MR. U J SAIKIA MR. A GOHAIN MR A HAWARI MR S ISLAM (R-2)
21	I.A.(Civil)/2361/2021 FIXED <b>in</b> MACApp./9765/2021 <b>WITH</b> MACApp./9765/2021 (Filing Number)	SMTI. BOBI BORA <b>Versus</b> NEW INDIA ASSURANCE CO. LTD.	B R DAS	MRS B ACHARYA MR. A ACHARYA
22	I.A.(Civil)/2252/2022 <b>in</b> MACApp./461/2019 <b>WITH</b> MACApp./461/2019	BOBI BORA <b>Versus</b> NEW INDIA ASSURANCE COM. LTD. A CHANDRA SING TERANG @ DOREN TERANG <b>Versus</b> THE NEW INDIA ASSURANCE CO LTD	MR. S SINHA	MR SISHIR DUTTA
	<b>WITH</b> MACApp./461/2019	SMTI. KORENG INGTIPI AND 2 ORS. <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD.	MR. S SINHA	MS. N MODI MR SISHIR DUTTA MS. M CHOUDHURY MS. P DOWERAH MR. C SHARMA MS M CHOUDHURY MS. S THAKURIA
	<b>WITH</b> I.A.(Civil)/2254/2022 <b>in</b> MACApp./461/2019	CHANDRA SING TERANG @ DOREN TERANG <b>Versus</b> THE NEW INDIA ASSURANCE CO LTD	MR. S SINHA	MR SISHIR DUTTA
23	I.A.(Civil)/2563/2022 <b>in</b> MACApp./17333/2018 <b>WITH</b> MACApp./17333/2018 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI CHANDAMITA BEZBARUAH AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA	
24	I.A.(Civil)/2640/2022 IN MAC.APP. SL.NO. 1142/2019 <b>in</b> MACApp./1142/2019	SMTI JUNUMA TUMUNG DAS AND 2 ORS <b>Versus</b> SRI CHANDRA BAHADUR KHARKA AND 2 ORS	MS S K CHAUHAN MR P K SARMA MR R S CHAUHAN	
25	I.A.(Civil)/2854/2022 IN MAC.APP. 33/2017(D/O), WITH LCR, FIXED <b>in</b> MACApp./33/2017	MD MOIDUL ISLAM <b>Versus</b> ORIENTAL INSURANCE CO. LTD AND 5 ORS.	MR T KALITA	MS. M CHOUDHURY MR.S DUTTA
26	I.A.(Civil)/2930/2022 WITH LCR 2 FILES <b>in</b> MACApp./271/2020 <b>WITH</b> MACApp./271/2020	SAPNA PURI @ SAPNA DEVI AND 3 ORS. <b>Versus</b> MD. SAHADOT ALI AND ANR	MR. A LAL	MS R DEVI
	<b>WITH</b> MACApp./271/2020	SAPNA PURI @ SAPNA DEVI AND 3 ORS. <b>Versus</b> MD. SAHADOT ALI AND ANR	MR. K K BHATTA MR. A LAL MS JONA TALUKDAR	MS R DEVI
<b>HEARING</b>				
27	MACApp./84/2013 CAVT. NO. 1456/2012 WITH LCR, FIXED	NEW INDIA ASSURANCE CO LTD <b>Versus</b> KARUNA BARMAN and 2 ORS	MS.M CHOUDHURY MR.S DUTTA MS.A GOGOI	MR.C CHOWDHURY MR.A GAYAN FOR CAVEATOR
28	MACApp./241/2015 WITH LCR, FIXED	SMTI RENU BALA DAS <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD and 2 ORS	MR.S K SAHARIA MR D C NATH MR.M DAS	MR. A DUTTA (r-1)

29	MACApp./223/2019 WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD <b>Versus</b> MRS. HUNPAHI AHOM and 3 ORS	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. B BARUAH (R1) MS. L YANGZOM (R1) MS. P BATHARI (R1)
	<b>WITH</b> CO/37/2019 <b>in</b> MACApp./223/2019	SMTI. HUNPAHI AHOM @ SUNPAHI AHOM <b>Versus</b> THE BHARATI AXA GENERAL INSURANCE CO. LTD.	MR. B BARUAH MS. R R BARUAH MS S HASNU	MR. R GOSWAMI
30	MACApp./468/2019 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI DINESH TALUKDAR @ DINESH CH. TALUKDAR and 2 ORS	MRS. S ROY	MR. R DEKA MR. R ALI MS I DAS MR. H A AHMED

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LEAVE NOTE OF ADVOCATES FOR 29/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
11)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
12)	MR. D BANERJEE	25-09-2022	To	17-10-2022
13)	MR. V K CHOPRA	30-09-2022	To	30-09-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,29th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[CRIMINAL AND CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	Crl.Pet./1004/2022	SUPRIO GHOSE @ SUPRIYO GHOSH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S A SIKDER	PP, ASSAM
2	Crl.Pet./1005/2022 B/O	BIRENDRA KUMAR JHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
3	Crl.Pet./1006/2022	UTTAM BHATTACHARJEE AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R SINGHA MR J BORAH	PP, ASSAM
4	Crl.Pet./1007/2022	DIBYA DOLEY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DOLEY MS S P CHETRY	PP, ASSAM
5	Crl.Pet./1008/2022	ANTARJYOTI WARY AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A ISLAM	PP, ASSAM
<b><u>ADMISSION</u></b>				
6	Crl.Pet./600/2021 WITH LCR 2 FILES	UMA SHANKAR GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS. M KECHII	MR H BEZBARUA (R-2) MR. P BOIRAGI (R-2) MR. S J SARMAH (R-2) PP, ASSAM
7	Crl.Pet./711/2021	M/S MAA KARNI TRADERS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S P ROY MS S DAS	PP, ASSAM
<b>WITH</b>				
8	Crl.Pet./712/2021	M/S KUMAR TRADERS AND CO. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S P ROY MS S DAS	PP, ASSAM
<b>WITH</b>				
9	Crl.Pet./713/2021	M/S MAA KAMAKHYA TRADERS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S P ROY MS S DAS	PP, ASSAM
<b>WITH</b>				
10	Crl.Pet./716/2021	M/S KUMAR ENTERPRISE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S P ROY MS S DAS	PP, ASSAM

**ORDERS**

11	Crl.A./90/2017 WITH OFFICE NOTE, LCR 1 FILE	NAZRUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM and 2 ORS	MR.N N B CHOUDHURY MR.M P CHOUDHURY MRD P SAHU	MR.M HAQUE(R-3) MR.S AGARWAL(R-3) MS.L SRIVASTAVR-3 MS. K JAIN (R-3) PP, ASSAM MS.M PAUL(R-3) MR.H L MAURYA(R-3)
12	Crl.L.P./66/2019 WITH LCR 2 FILES <b>in</b> Crl.A./6475/2019  <b>WITH</b> Crl.A./6475/2019 (Filing Number)	SRI PYASENG CHOWLU <b>Versus</b> MRS. USHA SHYAM DIHINGIA  SRI PYASENG CHOWLU <b>Versus</b> MRS. USHA SHYAM DIHINGIA	MR H K DAS MR. A R GOGOI MR. U PATHAK MR. D J DAS	MR R DAS MR. P M KALITA
13	Crl.L.P./69/2019 <b>in</b> Crl.A./8231/2019  <b>WITH</b> Crl.A./8231/2019 (Filing Number)	SRI KHIRENDRA KUMAR NATH <b>Versus</b> BHUSHAN NATH (BHUBAN) AND 5 ORS.  SRI KHIRENDRA KUMAR NATH <b>Versus</b> BHUSHAN NATH(BHUBAN) AND 5 ORS	MRS M D CHOWDHURY MS. R K SAINI	MR D TALUKDAR (R1-R5) MR P CHOUDHURY (R1-R5) PP, ASSAM
14	Crl.A./96/2019 WITH OFFICE NOTE, LCR 5 FILES	SRI MONTU BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N M HAZARIKA MR. P KATAKEY	PP, ASSAM
15	Crl.A./403/2019 WITH LCR 4 FILES	SOFIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. T SOM MR H DAS MS P LEKHARU	PP, ASSAM
16	I.A.(Crl.)/413/2019 <b>in</b> Crl.A./4165/2019  <b>WITH</b> Crl.A./4165/2019 (Filing Number)	MD. ABUL ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS  MD. ABUL ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P HAZARIKA MR. P K MUNIR	MR. N AHMED MD S I AHMED MR. R N D SARMA PP, ASSAM
17	Crl.A./163/2020 WITH LCR 4 FILES	SRI RINKUMONI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N UDDIN MR A SHARMA MR F HAQUE	PP, ASSAM
18	I.A.(Crl.)/465/2020 WITH OFFICE NOTE <b>in</b> Crl.A./2659/2020  <b>WITH</b> Crl.A./2659/2020 (Filing Number)  <b>WITH</b> I.A.(Crl.)/2661/2020 (Filing Number)	RATUL SAIKIA <b>Versus</b> THE STATE OF ASSAM  RATUL SAIKIA <b>Versus</b> STATE OF ASSAM  RATUL SAIKIA <b>Versus</b> STATE OF ASSAM	MR B ACHARYYA	PP, ASSAM
19	Crl.L.P./5/2021 WITH OFFICE NOTE <b>in</b> Crl.A./2117/2021  <b>WITH</b> Crl.A./2117/2021 (Filing Number)	PRATIMA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.  PRATIMA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR. F	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER  MR. P D NAIR	MR. A ALAM MR. M ALAM PP, ASSAM
20	Crl.L.P./8/2021 <b>in</b> Crl.A./2561/2021  <b>WITH</b> Crl.A./2561/2021 (Filing Number)	SHRAWASTHI AGROTECH PVT. LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.  SHRAWASTHI AGROTECH PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS. E	MR U SARMA MR P BARGOHAIN  MR U SARMA	PP, ASSAM

21	I.A.(CrI.)/14/2021 WITH LCR 3 FILES <b>in</b> CrI.A./7/2021 <b>WITH</b> CrI.A./7/2021	GHANASHYAM ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
		GHANASHYAM ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
22	I.A.(CrI.)/50/2021 <b>in</b> CrI.A./8044/2020  <b>WITH</b> CrI.A./8044/2020 (Filing Number)	ON THE DEATH OF BIKASH BHUIYA, HIS LEGAL HEIRS BIDYUT KUMAR BHUIYA AND 5 ORS. <b>Versus</b> NEPAL CHANDRA DAS AND ANR.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR	PP, ASSAM
		ON THE DEAT OF BIKASH BHUIYA HIS LEGAL HEIRS BIDYUT KUMAR BHUIYA <b>Versus</b> NEPAL CHANDRA DAS AND ANR. B	MR. I H LASKAR	
	<b>WITH</b> CrI.L.P./3/2021	ON THE DEATH OF BIKASH BHUIYA, HIS LEGAL HEIRS BIDYUT KUMAR BHUIYA AND 5 ORS. <b>Versus</b> NEPAL CHANDRA DAS AND ANR	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. N H LASKAR MR J H LASKAR	MS A GAYARI PP, ASSAM
23	CrI.Pet./167/2021 WITH LCR 1 FILE	SAHABUDDIN HAQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. T CHUTIA	MR. DITUL DAS (R-3) MR. R RAHMAN (R-3) MR. B J TALUKDAR (R-3) PP, ASSAM
24	I.A.(CrI.)/209/2021 <b>in</b> CrI.A./2334/2021  <b>WITH</b> CrI.A./2334/2021 (Filing Number)	DIRECTOR, CENTARL BUREAU OF INVESTIGATION <b>Versus</b> SIBENDRA DUTTA AND ANR.	MR. S C KEYAL SC, CBI	
	<b>WITH</b> CrI.L.P./7/2021	DIRECTOR CENTARL BUREAU OF INVESTIGATION <b>Versus</b> SIBENDRA DUTTA AND ANR. B	MR. S C KEYAL	
		DIRECTOR CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> SIBENDRA DUTTA AND ANR.	MR. S C KEYAL SC, CBI	
25	I.A.(CrI.)/215/2021 WITH OFFICE NOTE, LCR 5 FILES, B/O <b>in</b> CrI.A./98/2021 <b>WITH</b> CrI.A./98/2021	AJJUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER M J ABEDIN	PP, ASSAM
		AJJUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER M J ABEDIN	PP, ASSAM
26	I.A.(CrI.)/349/2021 WITH LCR 5 FILES, P.B.-1, B/O <b>in</b> CrI.A./143/2021 <b>WITH</b> CrI.A./143/2021	JOYNUL HOQUE BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED M J ABEDIN	PP, ASSAM
		JOYNUL HOQUE BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED M J ABEDIN	PP, ASSAM
27	CrI.A./122/2022 WITH OFFICE NOTE, LCR 5 FILES  <b>WITH</b> CrI.A./117/2022	NUR BHANU AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MR N RAHMAN	PP, ASSAM
28	CrI.A./117/2022	NAZMUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN	PP, ASSAM
29	I.A.(CrI.)/591/2022 <b>in</b> CrI.A./8009/2022	BABUL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D BARUAH MS. T. PAIT	PP, ASSAM

**WITH**  
CrI.A./8009/2022  
(Filing Number)

BABUL DAS  
**Versus**  
THE STATE OF ASSAM AND ANR. E

MR. D BARUAH

**WITH**  
I.A.(CrI.)/8010/2022  
(Filing Number)

BABUL DAS  
**Versus**  
THE STATE OF ASSAM AND ANR. E

MR. D BARUAH

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LEAVE NOTE OF ADVOCATES FOR 29/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
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9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
11)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
12)	MR. D BANERJEE	25-09-2022	To	17-10-2022
13)	MR. V K CHOPRA	30-09-2022	To	30-09-2022